[Shri R. Ramakrishnan] get up and support, is not a very desirable practice.

SHRI AMARPROSAD CHAKRABORTY: It  $i_S$  a special case. From 1974 we are fighting for it.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN). Yes, yes.

# REFERENCE TO THE ALLEGED DISCRIMINATION IN THE GRANT OF SUBSIDY ON DIESEL OIL TO TRADITIONAL FISHERMEN AND TRAWLER-OWNERS

PROF. B. RAMACHANDRA RAO (Andhra Pradesh): Mr. Vice-Chairman, Sir, I would like to bring to your kind notice the gross injustice done to traditional fishermen all along the coastline of about 7,500 km. They are denied the 50 per cent subsidy on diesel oil for operating their motorised fishing boats.

My information is that there are more than 200 mechanised fishing boats and about 100 trawlers along the coast line. The mechanised fishing boats are largely with the traditional fishermen; either they are having them individually or through cooperatives. A large majority of these boats are in the cooperative sector providing means of livelihood to lakhs of fishermen. On the other hand all the fishing trawlers are with the big business houses rich land-lords and even multinational companies. The capital investment on these trawlers is running into several hundred crores of rupees. As we know, this investment is provided by the Shipping Development Board. The profits earned by these big businessmen is of the order Rs. 10 to 20 lakhs on each trawler per year. It is surprising that Central Government is giving subsidy to these big business trawlers, at 50 per cent on diesel oil, whereas such concession is denied to the poor traditional fishermen struggling to

out their livelihood, using mechanised boats. I may also mention that the traditional fishermen contribute about 70 per cent of the fish landing and about Rs. 300 crores in foreign exchange. Further, the Government is not able to protect the mechanised fishing hoats from the onslaught trawlers who violate their zone operation, that is, beyond 40 fathoms which is exclusively reserved for the trawlers. I appeal to the Union Government and the Minister for Agriculture to rectify this gross injustice and discrimination which adversely affects the poor fishermen who are subjected to a serious handicap, vis-a-vis the big trawlers. Thank you very much.

- I. RESOLUTION SEEKING NOMINA TION OF SIX MEMBERS FROM THE RAJYA SABHA TO THE PARLIAMENTARY COMMITTEE TO REVIEW THE RATE OF DIVIDEND WHICH IS AT PRESENT PAYABLE BY THE RAILWAY UNDERTAKING TO GENERAL REVENUES, ETC.
- II. THE APPROPRIATION (RAIL-WAYS) NO. 3 BIIL 1985
- III. THE APPROPRIATION (RAIL-WAYS) NO. 4 BILL, 1985.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now, we come to the Resolution. Mr. Bansi Lal, Railway Minister.

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): Sir, I beg to move:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to the nomination by the Chairman of six members from the Rajya Sabha to the Parliamentary Committee to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with Rail-

way Finance vis-a-vis the General Finance and fake recommendations thereon."

The question was proposed.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Are you willing to say something on it.

SHRI BANSI LAL: Nothing.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now, we will come to the Legislative Business-The Appropriation (Railways) No. 3 Bill, 1985 and the Appropriation (Railways) No. 4 Bill, 1985. Mr. Bansi Lal.

THE MINISTER OF RAILWAYS (SHRI BANSI LAL). Sir. I heg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for the purposes of Railways as passed by the Lok Sabha, be taken into sideration."

Sir, I also beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways passed by the Lok Sabha, be taken into consideration."

Sir, before moving the Appropriation (Railways) No. 3 Bill, 1985 and the Appropriation (Railways) No. Bill, 1955, I wish to explain House how the Demands have arisen.

The Demands for Grants for 1985-86 relate to the expenditure to be incurred during that year by the Railways. The basis on which these Demands have been framed has been explained briefly in my Budget Speech.

A Supplementary Demand of 204,02 crores is being asked for 1984-85 under Demand Nos. 3, 4 and 7 to 13

for meeting post-budgetary increases arising out of sanction of additional Allowance instalments. restructuring of cadres, payment of productivity-linked Bonus to staff, extensive breaches due to floods, increases in prices of inputs like coal, electricity tariff steel, cement etc., payment of arrears of rentals of P&T wires arising from retrospective revision of rates, more pensionary and retirement other and miscellaneous causes partly offset by savings to fall in traffic, economy measures etc.

The question was proposed.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The Resolution and the Motions for the consideration of the Bills have now been moved. They are open for discussion. Shrimati Kanak Mukheriee.

SHRIMATI KANAK MUKHERJEE Bengal): Mr. Vice-Chairman, Sir, while discussing these Appropriation Bills, I want to mention some important points.

SHRI PARVATHANENI UPENDRA (Andhra Pradesh). What is the total time alloted for these Bills.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): About two hours

SHRIMATI KANAK MUKHERJEE: Sir, the Railways are the most important and most profitable public sector industry of the Government of India. It is only due to lack rect vision and attitude on the part of the Union Government and due to mismanagement and wrong planning that the nation is being deprived of a tremendous economic and advance we could have achieved. Sir, the railway is the key factor in ensuring political unity and economic development and removal of regional imbalances. But we are not being able to utilise the railways, the key factor, for these important aspects. Sir, more than a century ago, it was [Shrimati Kanak Mukherjee]

Karl Marx who studied the Indian situation and said: It is the Indian Railways which caused the beginning economic of industrialisation, gress and political unity of the coun-I believe that expansion of railand the length ways throughout breadth of the country, in the tribal and far-flung areas of the eastern region, including Tripura Assam in the islands of South Bengal in the torrid regions of Central India, could have paved the way more easily for strengthening national unity and This is very important at integrity. the present juncture.

Sir, I come to the point of modernisation, improvement of performance and safety and security, and the rehabilitation programme of the Railways which was taken up in the Sixth Five Sir, neither this year's Year Plan. previous Railway Budget nor the years' Railway Budgets could show a bright dynamic vision of expansion and improvement in the working of this vital and key sector. I understand that a research and development wing for modernisation and improvement of the railway system has been set up in U.P. but it is not being developed and it is not being used for modernisation of the railway system, for technological development to improve the efficiency and performance.

Sir, the number of railway dents is increasing year by year and just yesterday, on the floor of this House, the hon. Minister said: "We are not responsible for accidents taking place at unmanned level crossings. Why do we have unmanned crossings? Why can't you appoint a gateman there and give employment to some people? Why can't we have overbridges all over? I know myself that for so many years people have been demanding a small overbridge at the Shibpore level crossing and overbridges at other level crossings in the

Calcutta suburbs. But because we do not have those overbridges, so many accidents take place there every year. Accidents are taking place due cracked tracks and due to everaged rolling stock, in addition to failure. This is due to overwork. Sir, the damage to the rolling stock increased from Rs. 4.62 crores to Rs. 5.67 crores and in the case of track, from Rs. 3.47 crores to Rs. 3.92 crores. The Sixth Five Year Plan was called a rehabilitation plan and a sum of Rs. 2,100 crores was provided for acquisition of rolling stock, for the acquisition of one lakh wagons, 5,600 coaches, 7,807 locomotives, etc. And there was a programme for converting locomotives into diesel and electric locomotives. But I understand that only 10 per cent of the track has been electrified. So far as the acquisition coaches and acquisition of wagons are concerned we have not yet fulfilled even 50 per cent of the targets.

Now I come to this year's budget. In this year's Railway Budget there has been an unprecedented rise in freight and fare and naturally it provoked protests all over the country, not only inside Parliament but side also. You know in West Bengal, the students and youth organised 'Rail Roko". Trade unions, women's organisations and others all over country are organising protests. because this Railway Budget and General Budget have affected all sections of the people in the country. Freight earning traffic has been declining. Freight leading has come down from 754 in 1980-81 to 734 in 1983-84. Non-availability of wagons is one of for the the causes decline in the freight earning traffic. Already Coal India is complaining that huge stocks of coal are lying at the pitheads' due to shortage of wagons and they are not able to transport coal from one place to another. The plan to secure one lakh wagons during the Sixth Plan period has not been fulfilled. even 50 per cent of it has been fulfilled I understand this year's order

for wagon<sub>8</sub> is much less than that for the previous year affecting the wagon building industry...

SHRI K. MOHANAN (Kerala): Even the Congress MPs are protesting over this.

SHRIMATI KANAK MUKHERJEE: Yes, even Congress MPs are protesting over this. Now, commensurate with the increase in freight and surcharge all over, are we increasing the facilities for the passengers? No. Are wc improving the condition of the trains the standard of food served, the drinking water facility, the punctuality of trains? No. Last year you introduced 121 pairs of new trains. But you had only 407 coaches for them. How could you manage these 121 new pairs of trains just with 407 coaches? you did was you reduced the number of coaches in other trains, of about 200 pairs of trains, and supplied them to the new pairs of trains. Such is the mockery of your improvement. The Railway Reforms Committee was there and it made certain recommendations regarding acquisition and replacement of rolling stock, track renewal programmes, modern signalling, etc. But you never obeyed those recommendations.

Now a few words about the employees. The Government of India appointed a committee for abolition of contract system and that committee recommended that all the labourers under the contract system must absorbed in the railways and that the contract system must be abolished. But the Government of India did not obey this recommendation. And 2,05,000 casual labourers are waiting to 15 years. absorbed for years. 10 years, 20 years. What to talk of casual labourers, the former Railway Minister Mr. Ghani Khan Choudhury, gave false promises, printed lakhs of forms, and asked the students and the employed youth to sign those forms and return to him. He promised them, "I will give you jobs when the

tions are over." It was a false promise that he gave. There was no planning. You did not consider the conditions of the unemployed youth of the country. If only you had made proper planning you could have absorbed lakhs of unemployed youth or casual workers, both men and women, in the railways which is the biggest and the most profitable and the most important of the public sector industries. You did not give the workers their wages and their emoluments, in parity with the employees of other public sector undertakings producing coaches and boilers such as BEML, BEHL Jessops, Burn Standard etc. Your administration has been totally top-heavy. For example, I will give you the figures of 1951-52 to 1983-84. The increase in the number of officers has been 200 per cent belonging to A and B categories whereas the total cost on staff as percentage to the gross revenue receipts declined from 43.22 per cent in 1950-51 to 40.12 per cent in 1983-84. This indicates how top-heavy your railway administration is.

The Government also did not follow Convention No. 1 prescribing eight hours duty for the staff. If you had followed the ILO recommendation, you could have absorbed sands of young men and women in your Railways instead of the mockery of giving certain concessions in way travel to the unemployed youth. You did not follow the recommendations of your own committee and you did not accept the recommendations of an international organisation like the ILO.

My last point is about the injustice you are doing to the entire eastern region and specially to West Bengal. To speak about Metro Rail, it was inaugurated in 1972 at an estimated cost of Rs. 140 crores. At present the cost is estimated at Rs. 560 crores. The Hon'ble Minister said that they may complete the project by the and of 1989 or 1990. By that time the estimated cost will not be less than Rs. 1,000 crores. In this year's budget we

[Shrimati Kanak Mukherjee] expected the Minister to provide at least Rs. 100 crores increase in the allocation. But you provided only Rs. 1.05 crores. With this amount you can expect the speed at which this project will progress.

There are five railway projects in West Bengal and you have not done justice to any of them. Here is a letter of the Hon'ble Railway Minister, Shri Bansi Lal addressed to the Chief Minister of West Bengal in reply to the letter of the Chief Minister who had mentioned these five projects. To that the Railway Minister has sent a reply dated 27th February, 1985. The projects are still in the cold storage. These five projects are:

- Construction of a new BG cum MG line connecting New Jalpaiguri with Siliguri Jn. via. Rangapani to avoid traffic congestion.
- (2) Construction of a railway line from Budge Budge to Namkhana.
- (3) Construction of a railway link from Raniganj to Bankura via Mejia.
- (4) Modernisation of Bandel-Katwa section; and lastly
- (5) Tamluk-Digha BG rail line which is only 87 kms.

In the previous years you had promised these lines. But this year you could not manage to allocate any money for this.

These are the points you have to dispose of before you want the Appropriation Bills to be passed. Again I repeat that the Railway is the biggest and most important and most profitable industry in the public sector. It is also a key industry to bring about political unity of the country national integrity of the country and economic development of the country. It is an

industry which can remove regional imbalances. I wonder whether Government have realised this. that industry which has a tremendous potential is not only stagnating but is also declining in the hands of this Government which is following antipeople policy. And Sir they are only looking for the profits of the profiteers. yesterday, Sir the honourable Finance Minister said that they are for the poor. I want to know from the honourable Finance Minister and the honourable Railway Minister as to what projects they are going to show to the youth of the country, young men and women of this country how they are going to give them a bright picture, how they are going to give them more jobs, more hopes, more hopes for a better India, for a better united India and for a better How are rated India. you going to show that you are going to develop this key industry and modernise this industry and do away with the regional imbalances and pay special attention to the backward sections of this country, the backward regions of this country? What plans have you got for Tripura? What plans have you got for Assam? What plans have you got for the small islands of Southern No: nothing. What plans have you got for the arid regions of Central India? Nothing. There is no vision of expansion and no vision of dynamism in this key industry which develop not only our national economy, national integration and national unity but which can also serve the most important political purpose. But we are being denied of all such tremendous achievements which we could have had. It is only due to the failure of your vision. It is due to the failure vision, due to the wrong policy, due to the wrong attitude, of this present Congress (I) Government which ruling at the Centre. Thank you Sir.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Yes Mr. Hanumanthappa.

205

SHRI H. HANUMANTHAPPA (Karnataka): Sir a lot has been discussed about the Indian Railways a couple of days ago when this House discussed the Railway Budget. Without adding much to the points already discussed I would like to draw the attention of the honourable Railway Minister staraightaway to some of the gross injustices done to my State that is, Karnataka.

Sir, my predecessor, while speaking on this subject, referred to the question of regional imbalances, I also want to request the honourable Railway Minister to do Justice. He is having a railway map in his chamber. Mr. Minister, kindly have a look at the railway map and see how the undeveloped and uncovered areas covered during your term of office and how far regional imbalances the which are the causes for the creation of regionalism or separatism, been removed. Whatever we may discussing we always want to keep the country united. We want to make the country strong. Not only that. At the same time we should make a man living in the high Himalayas or down in Kanyakumari feel "I am involved in this country, my interests ignored, I am considered as a citizen and I have got every opportunity to join the mainstream and that opportunity is given by the ruling Government.". He must be made to feel like this and that atmosphere we have to create and we have to take everybody into account and make everybody feel that he is involved. A citizen living in the far corners of the should feel that he is being involved and his interests are being taken care of.

Now, Sir, I would like to bring to your kind notice how the State of Karnataka has been neglected in the 1985-86 Budget. For example, we have a construction wing in Karnataka In 1981-82, the allotment was Rs. 12.55 crores; in 1982-83, it was Rs. 13.80 crores, in 1983-84, Rs. 9.43 crores; and

in 1984-85. Rs. 14.61 crores. But, alas! the allotment is only Rs. 1.27 crores in What a fall it is from Rs. 1985-86. 14.61 crores to Rs. 1.27 crores! It is not enough even to maintain the staff working in the construction division. Now, Sir, the work-wise break-up is like this Mysore-Bangalore conversion: we have already spent Rs. 5.2 crores. The requirement for the year 1985-86 was Rs. 4 crores, but the allotment is only Rs. 50 lakhs. Actually the work will come to a standstill. Mangalore-Hassan Railway also: only Rs. 50 lakhs. Sir, after four decades a new line has been started between Chitradurga and Raidurga, a place from which I come. From four decades it was approved. and finally it was The predecessor Finance Minister, Shri Pranab Mukherjee, laid the foundation stone of this line. Already have spent Rs. 2.20 crores. But the allotment today during 1985-86 only Rs. 10 lakhs. Sir, I come from a consecutively district which year suffers from a severe drought. Two thousand workers are employed in the project in that district. From the 1st of April these two thousand people will be thrown out of Just a couple of days ago our Chief Minister sent a memorandum to the Government of India also for more funds, Rs. 54 crores, drought relief operations. respect of kharif and rabi we have suffered this time. Every third year we suffer from a severe drought. Chitradurga is one district which is on the border of Rayalseema. year we suffer drought. In this area two thousand people have been employed by the Railways and they will be thrown out of their jobs from the 1st of April. Only Rs. 10 lakhs allotment is made, I would request the Railway Minister just to re-consider It should not be penalising the people of Karnataka for not having voted for the party. Let them not feel that the Central Government is taking vengeance against them for having voted for the party in State. I want to request the Govern[Shri H. Hanumanthappa]

ment to see that such a feeling should not arise in the mind-of the common man in the State, because the fall is very serious, from Rs. 14 crores to Rs. 1 crore. Anybody who sees it will naturally be hurt. Why? What is the Jaffar reality? Is it because Mr. has been Karnataka Sharief from removed from the Railways or because the Karnataka people have not voted for the Congress? This is the question which will artse. Please relieve us from this embarrassment and kindly allot some more funds for this and save the lives of 20,000 people thrown out of employment allocation in the because of the low Budget.

For the other important work, Bangalore-Guntakal, Residual Works, only Rs. 50 lakhs has been allocated. That will be worked out by the South Central unit. That is not sufficient. The line has already been put into operation. Trains are moving. But there are residuary works which require more funds.

The Bangalore-Mysore metre guage work is coming to a halt. It is a prestigious line connecting the earlier capital and the present capital of the State. Mangalore-Karwar Konkon Railway: Even for maintenance it requires certain funds, because as it is today we are closing the line for several months due to the monsoon.

Doubling of track between K. R. Puram and Whitefield: Sir, we have located the inland container—which has earned the name and fame inside and outside the country. There also the allocation is very less. The doubling work will come to a halt.

Sir, there is only one electrification project between Bangalore and Jolarpet, 144 kms., the first electric line in the Karnataka State. That also is being shelved. Earlier, it was advanced from the seventh to the sixth Plan. Gradually the electric unit at Madras is being closed and this line is also being shelved. The Bangalore-Jolarpet electrification was sanctioned in the budget. Parliament voted it in the year 1984-85. I am at a loss to 1 P.M. understand how the Boa a can take a decision contrary to the Parliament's decision. I personally request you kindly to examine this question lest it should not become a privilege issue. A budget voted by Parliament has been done away with by the Railway Board. This is about electrification between Bangalore and Jolarpet.

The next item is the South-Western The Railway Reforms has studied it and it has remittee commended that it should be included in the Seventh Plan. In your railway budget speech referring to the resources constraints you have saio that we are not thinking of any new zones. I request you to consider it because the zonal headquarters have proved good in giving some more facilities to the area. The Madras Zonal Headquarters has given facili-Similarly, the Secundarabad Zonal Headquarters and Bombay Head quarters have provided facilities. We have two headquarters in Calcutta. The Karnataka area is thousands of miles away from Madras Headquarters and it does not attract the attention of Madras Headquarters. So we request for a South Western Headquarters at Bangalore which was studied and recommended by the Railway Reforms Committee. I request the hon. Railway Minister to kindly reconsider it and to see that the necessary amount is sanctioned. The railways authorities always say that this zone requires so much of money and it is not possible to augment the resources. Already five divisions are working at Banga-Hubli, Guntakal, Mysore and Palghat. Palghat and Mangalore may be divided and a zone can be carved out. It does not require sources because when you curve out like this and make it into a zone, it

does not require extra money and it will certainly improve the administrative ability and give more facilities to the travelling public.

In my last budget speech, I had requested for a daily train between Bangalore and Delhi which has not been acceded to. We have only half a dozen bogies which pass through Madras in GT. We have been denied a daily train.

in We have two workshops, one Mysore and another in Hubli. have not been utilised. For the last 3 or 4 years, no recruitment has been made and no new works have been taken up. There are workers with experience. There is full staff available but they have not been given work fully. There is infra-structure available which is not being utilised. I request the hon. Railway Minister kindly to look into this and to find out methods as to how best these workshops at Mysore and Hubli can be utilised up to their maximum capacity.

There are one or two more points before I conclude. At the Krishna Canal Junction on the South Central Railway, the loading has been stopped since 1980 and the railway is a loss of 50 lakh rupees every year. You have got trans-shipment and other facilities at the terminus. It may kindly be looked into. This loading should be restarted so that the railway is able to earn again 50 lakhs in a year. 10

Coming to Hasan-Mangalore line, a lot of retrenchment has been made recently and that 600 of lower class people with 8 to 10 years of service. These people have been retrenched from February 1985. They may be reinstated or transferred somewhere else. Otherwise, this punishment will be very severe for these poor people.

In the end, I once again request the hon. Railway Minister to see that the injustice meted out to the Karnataka people is redressed and the allocation is raised to Rs. 10 crores at least in

his reply. Last year, we had 14 crores. This year it has been cut down to 1.27 crores which is a very meagre sum to maintain the staff. All the construction works will come to a halt.

Bill. 1985

So, I request the hon. Minister to find some resources and at least allot Rs. 10 crores to these construction works and keep 20 000 people working. That will go a long way in infusing confidence in the people.

With these words, I support both the Resolution moved by the hon. Minister to appoint a Committee to go into and review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues and the relationship between the Railway Finance and the General Finance, and the Supplementary Demands of Rs. 204 crores as well 1985-86 Demands of Rs. 10,700 crores

SHRI ALADI ARUNA ALIAS V. ARUNACHALAM (Tamil Nadu): Mr. Vice-Chairman, Sir, I take this opportunity to say a few words about the functioning, of the Indian Railways, the second largest State- owned railways in the world.

Sir, the development of the country is much dependent and interwoven with the successful functioning of the railways. Any tardy progress and retrograde step in railways will certainly eastrate the development of the country. Therefore, the Ministry of Railways is expected to function with utmost responsibility and outstanding capacity.

Sir, if we go through Railway the Budget, the Appropriation Bills the report of the Railway Convention Committee, what we see is a gloomy picture and the pathology of the Rail-Ministry. The objtctives way The targets battered. are mauled and the results are below the tation. So, the Minister himself has admitted by "Owing to saying continued constraint of resources we have not been able to progress several projects which are appearing in the works programmes of the Railways."

212 Bill, 1985

[Shri Aladi Aruna alias V. Arunacha-

Sir, if we analyse the passenger traffic trends, we can easily understand how the train of administration derailed. Even though there is slight increase in passenger earnings there is a deep fall in passenger jour In 1978-79, the passenger jour neys were 3,719 million Kms but they have dropped to 3,325 million Kms in 1983-84. Further, the passenger kilometres also slightly dropped 226.93 billion metres to 22.93 billion metres in 1983-84. When you examine the construction of new lines and conversion and electrification of lines, the record is dolorous. The construction of new lines was 298 kms in 1980-81, 115 kms in 1982-83, and 82 kms The record of conversion is also unhappy. It was 322 kms in 1980-81, 423 kms in 1931-82, 180 kms in 1982-83, and merely 20 kms in 1983-Regarding the electrification of lines, the performance is very poor. It was 440 kms in 1980-81, 114 kms in 1981-82, 362 kms in 1982-83, and 271 kms in 1983-84. The total electrification of lines is only 10 per cent of the total 61,460 kms. Sir, the Sixth Five Year Plan envisaged the electrification of 2,800 kms. But we have completed only 1187 kms. in the first four years, and the balance is 1613 kms. It is a clear indication of inefficiency of the Railway Ministry. The another rasping fact is that the amount which was allotted under the Sixth Plan has not been fully utilised by the Ministry for the electrification of the lines. The allotted amount was Rs. 450 crores but the amount respent was only Rs. 254 Sir, I am second to none to crores. criticise the declining allotment assigned by the Planning Commission. Sir, consecutively, the amount is declining causing a distress to the administration.

If you go through the break up, the expenditure on railways as a total plan expenditure is as follows: In the first Five Year Plan 10.5 per cent, in the second Five year Plan 15.43 per cent, in the Third Five Year Pan 15.45 per cent, in the Fourth Fve Year Plan it has come down from 15 per cent to

5.92 per cent, in the Fifth Five Year Plan it is 5.97 per cent and in the Sixth Five Year Plan it is 5.25 Therefore, the Ministry of Railways is always, I agree with Minister, facing the crisis of continued constraint of resources and paucity of funds. Because of this weak cial position the Ministry of Railways even hesitates to increase surveys for new lines. Prior to 1983-84, 25 veys were approved for 4467 kms but now it has been reduced to 16 surveys for 1750 kms.

Sir, I quite agree with the House that there are a number of schemes for which the Ministry of Railways has failed to make adequate provisions to complete the work as scheduled. The Karur-Dindugal line is one among them. The total cost of this project is Rs. 70.42 crores. So far the sum spent is Rs. 15 crores. This year the Ministry has allotted only Rs 3 crores. This project was taken up 1981. If this method of allocation is allowed to continue, it will take another 20 years to complete the work. Despite repeated requests for increased allotments from all political parties the public, the Centre as usual allots only meagre amounts. Sir, what is the reason for this state of affairs? The Railway Ministry always gives the reply that priority has not been given to this project. What is the reason for that? The Railway Ministry blames the Ministry of Finance. When you approach the Ministry of Finance, it. in turn, kicks the ball in the court of the Planning Commission, the subordinate agency of the Finance Ministry. consequently Tamil Nadu has been deprived of completing the most important project in time.

I quite agree with the House that there are many important projects like Karur-Dindugal line in various States. I also agree that despite their important, value and significance, the Ministry is not able to make adequate provision for those projects. Then pertinent question is how to overcome those difficulties? How to complete these important projects in time as persistently demanded by the States.

213

There are two alternative to get over these hurdles. One is that the States must be constitutionally permitted share the burden of the administration of Railway Ministry. The House is well aware that we are having ferent categories of public roads like the national nighways, State highways, zilla parishad roads, union roads and panchayat Various roads. has been allowed to form and maintain public roads.

Similarly, the State Governments may be allowed to form their own Railway lines with the concurrence of the Centre within their respective territories. Don't think it is a political encroachment. But it comes out of experience. It is not a novel one nor an unprecedented one. Sir, would like to remind the House that this system is successfully followed in Argentina where railways is a concurrent subject. The States have been allowed to form their own railway lines within their respective States. If you adopt this system in India, burden of the Ministry at the Centre will be lessened. Apart from the most important projects will completed in time. Besides the States themselves will be restrained criticising the Centre for not implementing the important projects. the implementation of such a scheme, I know that an amendment Constitution is quite essential. But I know well that elites at the Centre are always lustful for power supremacy. They never come forward to entrust more responsibility to the State.

My other suggestion is, without amending the Constitution, the introduction of matching grant system. Any project which is considered as the most important project, to be completed in a particular time, may be taken up by the Ministry on top priority provided the State would bear 50 per cent cost of the project, but such cost paid by the State Government will be adjusted from transport

charge of the respective Sate. Had this method been adopted. Karur-Dindugal line would have been completed about 20 years before at a cost of Rs. 10 crores. I, therefore, earnestly request the Minister to consider my suggestion in an unbiased manner. Now the Ministry of Railways is seeking the State Government to bear 50 per cent of the loss incurred due to maintenance of uneconomic Under what principle, are you asking the State to share the burden of the loss and under what justification, when it is due to your own fault? You are not in favour of entrusting the responsibility and so without assigning any responsibility, you cannot impose the liability on the State Government. Liability without assigning responsibility is imprudent. illogical and erroneous.

the next financial year. You have approved two new schemes. is from Guna to Etawah at a cost of Rs. 158.76 crores in Madhya Pradesh. I am not against this project; the reasons stated by the Minister are ridiculous. He has stated that it has been approved for accelerated development of dacoity-prone area. We know well, in dacoits-infested areas, people want police stations, rather than railway stations. Black topped roads are more useful to chase dacoits than the railway track, if you are really interested. If you spend such amount for forming black-topped roads, I can say you can provide 50,876 Kms because the cost of formation of black-topped road per Km is Rs. 1 So if you spend the amount, you can meet the entire needs of Madhya Pradesh. I do not see any reason behind it as to why the Government is so much interested in it. The Government is kind enough, it is generous enough to come forward to approve the scheme of Rs. 158 crores to the State which is having the second largest railway line of 5848 Kms, which is next to Uttar Pradesh; but at the same time we know there are many [Shri Aladi Aruna alias V. Arunachalam]

other States like Arunachal Pradesh, Meghalaya, Mizoram without a single kilometre of railway line.

Before I conclude, I want to pointout one thing more and that is about providing air-conditioned coaches. request the Minister to provide such coaches in the day express rather than night train, because almost all day express trains in Tamil facility. AC without run Nadu When I met the General Manager and asked him to at least provide AC Chair Car in Vaigai and Pallavam, I received an unpleasant reply. He tola that no chair car facility is available throughout on the meter gauge it is not cannot understand why available and what is the reason for General Manager The that Government is thinking of some proper design for it. But how much time are you going to take for providing AC Chair Car? The delay is abnormal. I would appeal to the hon. Railway Minister to look into matter and provide A.C. Chair Car Pallavan Exfacility in Vaigai and presses, which are the fastest trains roasted in India. The passengers are during their day's travel.

With these words, I conclude.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The House is adjourned for lunch till 2.15 P.M.

The House then adjourned for bunch at twenty-one minutes past one of the clock.

The House reassembled after lunch at sixteen minutes past two of the Clock, The Vice-Chairman (Shri R. Ramakrishnan) in the Chair.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN); We continue with the discussion on the Railways. Shri Santosh Kumar Sahu.

KUMAR SAHU SHRI SANTOSH (Orissa): Mr. Vice-Chairman, Sir, rise to support the Appropriation Bill Not only I support of the Railways. it but also I congratulate the 1.8 million workmen who are with him in the railways and who have carried the heavy burden of the nation. Sir, nobody can, in the right sense, whether from this side or the other side, oppose the Appropriation Bill because railway line is very vital for development of our country. It is performing a onerous job. We find from the report that the railways are carrying more than 9 million passengers per day or more than that. The railways carry an annual gross freight traffic of 258 million tonnes. So, it is very vital. The railways have to play a pivotal role in developing infrastructure of the country. But, Sir, whatever we may say, we want that there must be improvement in the working of the railways which is more

Coming to the analysis of the 6th Five Year Plan, we find that the target of 14 million km track renewal has come down to 9 million km, and the responsibility of undertaking track renewal of nearly 20 million km in the 7th Five Year Plan is a onerous Coming to the position coaches and wagons, 14 per cent to 15 per cent need overhauling. And the big question before the nation is, how to do it? Of course, this time the 7th Five Year Plan allocation has been little high. It is roughly 9 per cent of the national allocation which gradually decreasing from the Probably we have lost sight of the transport strategy for the development. It is vital for a nation. It is, therefore, necessary that the railways, which have to perform a tremendous task of carrying freight and passengers are strengthened not only for the comfort of the general public but carrying essential goods to the far corners of the country also. There is no go without it.

Now what I have been proposed or telling in the earlier budgets is that this lopsided view as presented in the railway budget cannot give a new look of domension to the transport needs of our country. This lopsided and adhoc functioning in the railways has sometimes resulted in sluggishness and there is no growth of the railways in our country. Sir, we had a colonial legacy where the primary was to look after the metropolitan cities of the country. It has not gone further into the more backward areas which are full of mineral wealth. Also if we go into the cost-efficiency ratio, we see that the expenditure from the revenues is going very much higher. Last year also we had a deficit. But what I think is that our dynamic Railway Minister who is very efficient must try to evolve some new policy. It has been argued that railways carry a lot of social burden. The freight traffic is very concessional which is necessary for national growth. In other countries like the U.K. there is a special budgetary provision for social cost or social burden which the transport system carries. Here also have to think on some new lines. Unless we do that probably we will never usher in a new age for which our hon. Prime Minister has said that we are preparing for the 21st century.

Now coming to electrification and introduction of electric locomotives, it must have priority in this fast moving world. In the Sixth Five Plan also we have lagged behind the target. We have probably achieved 1000 kilometres whereas the was about 2800 kilometres. The question arises, in the coming future how can be generate new resources 20 that we can clear the backlog has been pending for so many years? I think the railway authorities must have introspection on this. Probably we have to think of a new strategy of planning to achieve self-sufficiency. If we do not remove the backlog in track renewal, probably after time the whole transport system will

be jeopardised. Can we not have inbuilt system whereby we can gradually do track renewal, from our own revenues, without depending on outside resources or Plan allocation. we cannot do it within our cwn revenues, then probably we can never see the end of the tunnel, we can never have sun-shine in the railways, as a commercial system. It is also important that the planners in the country must realise that the social burden and the social cost which is imposed upon the railways must be given as relief to the railway financial system so that they can have their improvements.

Then coming to the other points, the conversion of uneconomic lines been pointed out in the report. question is uneconomic for whom? We must self-analysis. We have to analyse it. There are three categories of railway lines in this country. was an age-old legacy of the British Even after Independence system. have we tried to remove those uneconomic regions? We have to concede that a narrow gauge, the smallest railwav line. cannot compete in this modern age. So it should have been removed. If the planners had evolved a process by which this conversion would have taken place, then probably this question of uneconomic would not have come. It is a emotional question. People cannot go back to those dark days. If we say it is uneconomic and don't try to remove it, it is because political of some reason or the other. These lines were laid in the British time and they have not been removed or developed during the last many years. These very vital questions. We know it, as I said in the beginning, that railways are vital for providing infrastructure for the backward areas. Economic feasibility report is a misnomer. we see the metropolis have developed because the infrastructure system was introduced at the beginning. It now evolved into circle a vicious where the commuters' system has be-

[Shri Santosh Kumar Sahu] come so uneconomic that the Railway Minister. had to say so in his Speech. I need not further elaborate on that. So we go on doubling, doubling and increasing the economic losses and there is concentration certain pockets. If we do not envisage policy of further growth in the most backward areas which are full of natural resources and mineral wealth, how can we think of the poor getting their share of agricultural We have to think of the produce? poor labourer who works in the mine belt to earn his wages so that the exports of the country can be reorganized and boosted up. Anyway, all these things need not be discussed here; they should be discussed in other forums.

What I want to emphasize here is this. Again I would try to tell that the Railway Reforms Committee has pointed out many a time that there is much inefficiency and much unnecessary expenditure which is rising from year to year. So, these things need much consideration while we are discussing the Appropriation Bill—how the system of financial management can be improved, how the railways can help themselves to get out of the morass they are in, how the measures can be improved and so on. The honourable Railway Minister has stated that he has increased the fares because it is essential in view of the mounting costs of overheads. Whatever it is, the safety of railway passengers is most important and there is no other alternative except improvement in the safety measures. If we go through the report which the railways have published, 66.9 per cent of the accidents which occurred in 1983-84 were due to human error. The railway staff is directly responsible for this, and human error leads to equipment failure and other things. we not improve? The honourable Minister must have heard of the recent mishap, which the hon. Minister

State for Railways went and saw, how because of electric short circuit a lot of bogies were burnt and a lot of people died. Just three days back, the Neelachal Express rammed into goods wagon on a bridge on a single track. These are all due to human errors. We have the Commissioner of Railway Safety at Lucknow. It will have to be organised properly. We will have to go in for the inter-locking system, modern telecommunications. modern warning systems and use even walkie-talkie if necessary. The safety system should be much more effective because I feel that the safety of the passenger must be the first concern of the Railway Ministry so that the railways can carry people safely from one place to another.

he other important thing is punctuality. We hear that railways in other countries function much more punctually than in this country. We have to find out some devices so that punctuality is maintained. Similarly, amenities for the common man must be improved. For example, the system of reservations should be very thorough so that he need not have to run from place to place to get his reservation. So also about information. These are small things and within the available the systems can function with much better efficiency and the common man will then be able to get a lot of relief.

Coming to other points, I have been telling that electrification must be speeded up. I would appeal to honourable Minister that in the comyear—this is a must—as ing electric locomotives as possible should be introduced so that the cost ratio efficiency increases and it will to solve its financial problems.

Now I want to tell you about one section, the Kharagpur-Waltair section, connecting Calcutta and Madras. It runs through the whole of Orissa, Andhra Pradesh and Tamil Nadu. That part is still to be electrified and it

should get some priority. I appeal to the hon. Minister to include it in the Seventh Plan so that the whole line gets electrified.

Another important thing is about Orissa. Though the South-Eastern Railway is running through Orissa, it never touches the hinterland of Orissa. the central part of Orissa. That is why we are grateful that the Talcher-Sambalpur line has been taken up. 1 would appeal to the hon. Minister to expedite it so that it would connect Madhya Pradesh with Paradip and thus serve a national cause and help the people.  $I_t$   $i_S$   $al_{SO}$  important that a division must be opened at Sambalpur, which was promised by his predecessor Minister. I hope the hon. Minister will look into this also.

I have dealt with some of the local problems about which I spoke earlier also in this House. The hon. Minister is **an** efficient and dynamic man and there must be a responsible demand from the railways that the social burden must be taken up by the Central Budget for bearing the social costs and the railways must have their own finances for running themselves efficiently, at least to have track renewals which is a continuing affair year after year. We should have development. And the colonial legacy of connecting only the metropolitan cities should be given the go-by. New tracks must come up in different areas. The economic feasibility report is a misnomer. Everywhere you connect the areas with frains, see whether it is economically feasible. After that you go after three years and see whether the economic viability of that area has developed or not.

There should be safety of the passengers. The pilferage should be checked. Comforts for the common man must be provided. There should be drinking water, good seats, at least clean coaches. And you should introduce something which was introduced

earlier; that is, you should connect different areas, new areas, with fast New routes should be open. Amenities should be provided. Ana good food should be provided.

Another important factor, I will tell you, Sir, while concluding. When we are evolving the process of ment, we cannot ignore the railway employees, the 8.5 million people who are working in the railways. There should be a good management policy, and the common man, the employee, must participate in the development. They can do miracles. As was told by an hon. Member, incentives should be given to good workers. People at the top do not know what the reasons of deficiencies are sometimes. The common man who has to toil hard, must be given an assurance that he is also a part of the management so that it can be improved.

With inese words. I hope that the new Minister will fulfil many of our If the transport strategy is vitiated in the country, the whole country's structure will fail, because without the railways we cannot think of the airlines and other things. Whatever we may develop. it be for improvement of the life of the common man. Production and distribution of essential commodities can improve with the development of the railways. So, the railways should get the right place.

With these words, I conclude.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN). We have a number of Bills to be passed today. I will be very strict with the bell.

श्री हक्ष्मदेव सारायण सादव (विहार) : उपसभाध्यक्ष महोदय, ग्रभी सरकार की तरफ से रेलवे विनियोग विधेयक पेश किया गया है स्रौर इस सदन से मांग की जा रही है कि भारत की संचित निधि से पैसा निकालने की ग्रनुमति इन्हें दे दी जाए । वैसे यह सरकार तो इस लायक (श्री हुक्म देव नारायण यादव)

नहीं है कि भारत की संचित निधि से इनको पैसा दिया जाए खर्च करने के लिए, लेकिन चूंकि रेलवे का मामला है ग्रौर भारत सरकार के रेल मंत्री एक किसान बनाए गए हैं, चौधरी बंसीलाल जी इस लायक हैं, इन्हें सदन कुछ दे भी तो मैं भाफ कर सकता हूं।

ग्रभी भारत सरकार द्वारा जो रेलवे बजट पेश किया गया है मैं उसके कुछ कामों के बारे में सरकार का ध्यान भ्राकृष्ट करना चाहुंगा । श्रीमन्, हमारे मिथिला में एक बड़े प्रतापी पुरुष स्वर्गीय ललित नारायण मिश्र जी पैदा हुए थे, वे भारत सरकार के कभी रेल मंत्री बनाए गए थे ग्रौर रेल मंत्री के समय में ही उनकी शहादत हो गई थी । उन्होंने समस्तीपुर श्रौर मुजफ्फरप्र के बीच की बड़ी रेल लाइन का उद्घाटन किया था लेकिन वह ग्रध्री रह गई। जब तक समस्तीपुर से दरभंगा तक बड़ी लाइन नहीं बन जाती है, तक न तो ललित बाबू का सपना साकार होगा, न वहां का कल्याण होगा । यह मैं इसलिए कह रहा हूं कि चौधरी बंसी-लाल जी ग्रौर ललित बाबू के बड़े संबंध थे। तो ग्राप समस्तीपूर-दरभंगा लाइन को पूरा कर दोजिए। तीन तीन बार मंत्रियों ने उसका उद्घाटन कर दिया। सामान भी वहां पहुंच गया था, उसको भी उठा कर लोग ले स्राए। केदार पांडे जी ने यही किया, दूसरे मंत्रियों ने यही किया। तो ग्रापसे मेरी प्रार्थना है कि ग्राप लोगों की स्राशास्रों को पूरा करने के लिए इस इस बडी लाइन को पूरा कर दें।

दूसरी बात मैं यह कहना चाहता हूं कि सकरी हसनपुर रेल लाइन कर निर्माण हो रहा था। उसके लिए किसानों की जमीन भी ले ली गई ग्रौर ग्राज तक उस पर निर्माण का काम नहीं हुग्रा, न हो रहा है। किसानों की जमीन भी ले ली गई ग्रौर रेल लाइन भी नहीं बन पाई है। या तो ग्राप जमीन को वापस कर दं जिए या वहां रेल लाइन बना दोजिए। इसलिए मेरा निवेदन है कि उस रेल लाइन का ग्राप निर्माण कर दीजिए।

तीसरी बात यह है कि जो हाल्ट स्टेशन बनाए गए हैं, जैसे समस्तीपुर से सीतामढ़ी निर्मली ग्रौर जयनगर जहां जहां बड़े बड़े लोगों के गांव हैं, जो लोग हल्ला-गुल्ला करने वाले हैं देखने में सुन्दर है, जिनकी राजनीतिक हैसियत है, उनके गांवों के नजदीक तो जरूरत से ज्यादा हाल्ट बनवा लो।

चेन खींच कर जबर्दस्ती सरकार को मजबूर कर देते हैं कि वहां पर रेलवे हाल्ट बना दिया जाए। लेकिन जो कमजोर किसान हैं, गांव वाले हैं, पिछड़ा वर्ग है, हरिजन वर्ग है, इनके इलाकों में काफी दूर तक स्टेशन नहीं हैं। वहां ग्रगर मांग करते हैं कि यहां पर स्टेशन बनाया जाए तो ग्रापके निकम्मे ग्रफसर लिख दिया करते हैं कि यहां हाल्ट बनाना ग्रावश्यक नहीं है। क्योंकि वे ग्रफसर उसी बड़े घर में पैदा हुए हैं जिस घर पर हाल्ट बनते हैं, जिन बड़े-बड़े शहरों में हाल्ट बनते हैं। अगर बड़े घर का अफसर, बड़े घर में पैदा होने वाला हाल्ट मांगता है तो उसको फौरन हाल्ट दे दिया जाता है क्योंकि हाल्ट बड़े गांवों में ही बनाया जाता है। बडे-घर वाले जो भी चीज कहेंगे वह सब जायज हो जायेगी । उनकी रिपोर्ट भी जायज हो जायेगी। लेकिन पिछड़ा हरिजन श्रपने इलाके में ग्रगर हाल्ट मांगता है, तो यह कह दिया जाता है कि यहां हाल्ट बनाना उचित नहीं है। इसका एक उदाह-रण मैं देना चाहता हूं। दरभंगा सकरी लाइन में दो रेल स्टेशनों ककरघट्टी-तारसराय की दूरी 10 किलोमीटर है श्रौर उसके बीच में बिजली गांव में एक रेलवे हाल्ट बनाने के लिए बराबर जांच होती है तो ग्रफसर कह देते हैं कि यह उचित नहीं है । मैं पुछना चाहंगा यह उचित क्यों नहीं है।

## [उपसभाध्यक्ष (शीमतीकनः मुखर्जी) पीठासीन हुई । ]

वौधरी साहब स्राप चितिए सौर जो स्रफसर रिपोर्ट करते हैं वह भी हमारे साथ चलें। स्रगर वहां चल कर स्राप यह पात हैं कि श्रफसर गलत रिपोर्ट देने वाला श्रादमी है तो उस श्रफसर की वैसी ही सजा कर दीजिए जैसे, जब श्राप हरियाणा में मुख्य मंत्री थे श्रीर स्पाट पर सजा दिया करते थे । ऐसे श्रफसर को श्राप सजा दीजिए । नहीं तो यह उजले हाथी ठीक होने वाले नहीं हैं । यह तो सब गरीब के घर जला देंगे । इसलिए मैं यह मांग करता हुं कि श्राप जरा इस पर सोचें।

मैं यह निवेदन करना चाहता हूं कि जो रेलवे बोर्ड बनाया जाता है उस रेलवे बोर्ड में सब ग्रफसर रहते हैं लेकिन किसान का कोई रिप्रेजेंटेटिव रेलवे बोर्ड में नहीं रहता। रेलवे बोर्ड में किसान का भी एक प्रतिनिधि रहना चाहिए जिससे वह किसानों की समस्या को हल कर सके कि कहां रेलवे हाल्ट बनाया जाए ग्रौर कहां नहीं। किसानों की क्या किटनाई है, किसानों को क्या सुविधा मिलनी चाहिए, यह सब वह रेलवे बोर्ड में बैठ कर चर्चा कर सके।

सब को ग्राने-जाने की सुविधा दी जाती है। किसान भी तीर्थ यात्रा के लिए जाना चाहता है लेकिन किराया इतना ज्यादा है कि साधारण किसान तीर्थ याता नहीं कर सकता। 10-15 की टोली में वह तीर्थ यात्रा पर निकल सकता है। तो मेरा यह निवेदन है कि जिस प्रकार से विद्यार्थियों को, छात्रों को कांसैशन टिकट देते हैं साल में एक बार, उसी प्रकार इन किसानों के लिये भी साल में एक बार कांसैशन टिकट रेलवे विभाग दे देतो वह तीर्थ यादा स्रासानी से कर सकेगा। तीसरी बात मैं यह कहना चाहता हूं कि बड़े-बड़े शहरों में उनके रहने के लिये रेलवे की तरफ से रैन-बसेरा बनाये जाने चाहिये । वड़े-बड़े लोग तो बड़े-बड़े होटलों में, पांच सितारा होटलों में जा कर ठहर जाते हैं, इंसपैक्शन बंगलों में जा कर ठहर जाते हैं लेकिन उनके लिये ठहरने का कोई इंतजाम नहीं होता। ब्रगर गांव के गरीब किसान, हरिजन भाई तीर्थ यात्रा के लिये निकलते हैं, बनारस जाते हैं, तिवेणी संगम जाते हैं, मदुरई जाते हैं, मथुरा या वृन्दावन जाते हैं तो रात में ग्रगर रुकना चाहते हैं तो कहीं पर रुकने की

जगह नहीं श्रौर पंडे लोग भी पहले जैसे नहीं हैं । उनका परिवार इतना बड़ा हो गया है कि व ग्रपने ग्रतिथियों को भी नहीं ठहरा सकते । इसलिये मेरा निवेदन है कि बड़े-बड़े जगहों पर, तीर्थ स्थानों पर रैन-बसेरे बना दीजिये जो मामली पैसा देकर, चार ग्राने, ग्राठ ग्राने या रुपया देकर एक रात के लिये विश्राम कर सकें। वहां से फिर तीर्थ यात्रा के लिये निकल सकें, अपनी याता पूरी कर सकें। इसलिये मैं कहना चाहता हूं कि रेलवे की इस काम में बहुत बड़ी भूमिका है । भारत तीर्थीं का स्थान है । इसका धार्मिक द्ष्टिकोण ही नहीं है बल्कि यह भारत की एकता को भी बरकरार रखे हुये हैं। यात्री एक कोने से दूसरे कोने तक जाते हैं। इसमें श्रापका योगदान बहुत बड़ा होना चाहिये ।

मैं स्रापसे यह निवेदन भी करूंगा कि जो दैनिक मजदूरी पर रेलवे में काम करने वाले मजदूर हैं वे बरसों से काम करते चले **ब्रा रहे हैं । उसमें है कौन? उसमें पिछ**ड़े हुये लोग हैं, हरिजन हैं जो काम करते हैं। रोजाना कमा कर अपना पेट भरते हैं श्रौर वे ग्रस्थाई मजदूरी पर काम करते हैं। उनका शायद 180 दिन का नियम है कि स्रगर इससे ज्यादा दिन तक लगातार काम करेंगे तो उनको स्थाई कर दिया जायेगा लेकिन रेलवे वाले क्या करते हैं कि 180 दिन पूरे होने से पहले ही 2-4 दिन के लिये हेटा देते हैं ग्रौर उसके बाद फिर रख लेते हैं । उसके बाद 180 दिन के लिये रख लेते हैं ग्रौर दो-चार दिन के लिये हटा देते हैं स्रौर फिर कंटीन्यू करा देते हैं इस तरह से वे स्थाई नहीं बन पाते। पिछड़े लोग, हरिजन लोग रेलवे में काम करते-करते मर जाते हैं लेकिन उनको स्थाई नौकरी नहीं मिलती। मेरा श्रापसे निवेदन है कि जो हजारों-हजार रेलवे मजदूर ग्रस्थाई रूप से काम कर रहे हैं उनको जल्दी से जल्दी ग्राप स्थाई कर दीजिए।

उनके परमोशन की बात भी श्राती है। परमोशन के लिये जो रोस्टर रहना चाहिये वह रोस्टर नहीं बनाया जाता है। हरिजन, श्रादिवासी कल्याण संसदीय समिति [श्री हुक्मदेव नारायण यादव]

की तरफ से मैं दौरे पर गया था । कई जगहों पर मैंते जांच-पड़ताल की थी । मैंने देखा कि कोई रोस्टर का कायदा नहीं है ग्रौर हरिजनों को जो परमोशन मिलना चाहिये वह समय पर नहीं दिया जाता है ।

श्रीमन्, मुझे एक बार बहुत दु:ख हम्रा। मैंने एक मामले के बारे में रेलवे मंत्री महोदय को लिखा कि ग्रमुक कर्म-चारी हरिजन है, उसका प्रमोशन समय पर नहीं हुम्रा है। उसका नतीजा यह हम्रा कि उस कर्मचारी से यह पूछा गया कि तुमने संसद-सदस्य के मार्फत राजनैतिक पैरवी क्यों करवाई ? मैंने इस सवाल को सदन में भी उठाया था। यह मझे बहत तकलीफ के साथ कहना पडता है कि स्रगर कमजोर वर्गों का कोई स्रादमी स्रावाज उठाता है तो उसके साथ इस प्रकार से ज्यादती की जाती है। ऐसे कर्मचारियों को कहा जाता है कि तुमने संसद-सदस्य से राज-नैतिक पैरवी क्यों करवाई ? इसलिए क्यों न तुम्हारे खिलाफ कार्यवाही की जाये, क्यों न तुम्हें सजा दो जाये ? ऐसा ग्रन्याय श्राम हो रहा है। ऐसी स्थिति में श्रापने कमजोर वर्ग के लोगों के लिए ग्रौर हरिजनों के लिए जो योजनाएं बनाई हैं वे सब बेकार हो जाती श्रौर उनका लाभ इन वर्गों के लोगों को नहीं मिल पाता है।

मैं ग्रापसे यह भी निवेदन कर दूं कि रेलवे की जमीन पर ग्रनिधकृत रूप से कब्जा किया जाता है। ग्रन्य स्थानों की बात को तो ग्राप छोड़ दीजिए, यहीं, इस नई दिल्ली में रेलवे स्टेशन की बगल में प्योर ड्रिक्स वालों ने, कोकाकोला वालों ने करोड़ों रूपयों की रेलवे की जमीन पर ग्रनिधकृत रूप से कब्जा कर रखा है। ग्राप फाइल मंगवा कर देख लीजिए। जब सन् 1977 में मैं लोक सभा में जीत कर ग्राया तो मैंने इस सवाल को उठाया। उसके बाद ग्रनेक बार मैं इस सवाल को उठाया। उसके बाद ग्रनेक वार मैं इस सवाल को उठाता रहा हं। ग्रीर ग्राखिर में सन् 1983 में रेलवे वोर्ड ने कहा कि यह तय किया जा रहा है कि

कितनी जमीन पर कब्जा किया गया है। ग्रगर कोई गरीब मजदर किसी जमीन पर कब्जा करता है या झौंपडी बनाता है तो उसके खिलाफ सख्त कार्यवाही की जाती है. लेकिन करोडों रुपये का बिजनेस करने वाले कोकाकोला के मालिक के खिलाफ कोई कार्यवाही ही नहीं की जाती है क्योंकि वह बड़ी हस्ती का ग्रादमी है, उसकी पहुंच ऊपर तक है। स्राप नाप स्रौर फीता लेकर जाइये तो ग्रापको पता चलेगा कि उसने कितनी जमीन पर भ्रनधिकृत रूप से कब्जां कर रखा है। म्राज तक उसके खिलाफ कोई कार्यवाही नहीं की गई। मैं चाहता हं कि इस प्रकार से जो रेलवे की जमीन पर ग्रनधिकृत रूप से कब्जा करते हैं, जो ग्रपराधी हैं उनके खिलाफ श्राप कार्यवाही करें ग्रौर इस प्रकार के मामलों पर गौर करें।

रेलवे सेवा ग्रायोग में कितना भ्रष्टा-चार है, मैं इसके ज्यादा उदाहरण नहीं देना चाहता हूं। भ्रापके पास सारे रिकार्ड्स हैं, ग्राप इसको देख सकते हैं । माननीय केंदार पाण्डे जी जब रेलवे मिनिस्टर थे तो मैंने मुजफ्फरपुर के रेलवे सेवा स्रायोग के चेयरमैन श्री बघेल के खिलाफ ग्रारोप लगाया था कि वह कितना भ्रष्टाचार करता है, उसकी जांच होनी चाहिए। किस प्रकार से कापियां निकलवा कापियां बदल दी जाती हैं, किस प्रकार से प्रश्न-पत्नों को पहले ही बता दिया जाता है ग्रौर कापियों में प्रश्नों को किस प्रकार से बदल दिया जाता है, ये सब बातें जांच से मालूम हो सकती हैं। यही नहीं वहां पर किस प्रकार से फेल होने वाले को पास कर दिया जाता है ग्रौर पास होने वाले को फेल कर दिया जाता है। रेलवे सेवा श्रायोग में इतनी धांधलियां होती हैं कि नौकरियों पैसे केभाव पर बेच दिया जाता है। मेरिट वाले और कमजोर हरिजनों के बेटे श्रौर किसानों के बेटों की नौकरियां नहीं मिल पाती हैं। जिस प्रकार से हलवाई की दुकान पर मिठाई ग्रौर हलवा बेचा जाता है उसी प्रकार से रेलवे सेवा श्रायोग में नौकरियों को रुपयों के भाव पर बेच दिया जाता है । रेलवे सेवा स्रायोग बिल्कुल धोखे की टट्टी हैं। इस टट्टी के पीछे कितनी रुपयों में नौकरियां बेची जाती हैं, यह श्राज किसी से छिपा हुश्रा नहीं है। मैं चाहता हूं कि श्राप रेलवे सेवा श्रायोगों में फैले इस भ्रष्टाचार को समाप्त करने के लिए सख्त कार्यवाही करें और गरीब किसानों, हरिजनों श्रौर ग्रादिवासियों के बेटों को रेलवे सेवा श्रायोग में श्रागे श्राने का मौका दें।

इसके साथ-साथ मैं यह भी निवेदन कर दू कि जो ग्रफसर ईमानदार हैं उनको प्रोत्साहन दिया जाना चाहिए । ग्रभी स्थिति यह है कि ग्रगर कोई ईमानदार ग्रफसर होता है तो उसके खिलाफ शिकायत की जाती है, उसको ट्रांस्फर कर दिया जाता है । इस संबंध में मैं एक उदाहरण देना चाहता हूं, एक भ्रफसर के बारे में जनरल मैनेजर ने लिखा कि यह ग्रफसर बहुत ईमानदारी से काम करने वाला है। इसने जितना कंस्ट्रक्शन का काम होना चाहिए था उससे ज्यादा काम करके दिखाया है। वहां पर वर्ल्ड बैंक की तरफ से काम हो रहा था। वर्ल्ड बैंक की टीम ने लिखा कि इस ग्रफसर ने बहुत ग्रच्छा काम किया है। लेकिन ठेकेदार को यह बात भ्रच्छी नहीं लगी । ठेकेदार रेलवे बोर्ड तक पहुंच गया, उसने उसका ट्रांस्फर करवा दिया । पटियाला के चीफ इंजीनियर श्री गुरुचरण सिंह हैं जिन्होंने यह ग्रच्छा काम किया था। स्राप फाइल मंगवा कर देख लीजिए। उनका तबादला कर दिया गया। इस प्रकार की स्थिति रेलवे बोर्ड में चल रही है। ठेकेदार अगर किसी से प्रसन्न नहीं होता है तो उसकी ट्रांस्फर करवा देता है। स्राप जानते हैं कि काम में देरी होने से चीजों की कीमतें बढ़ती जाती हैं ग्रौर उसका लाभ प्राइवेट ---होता है।

ग्रंत में मैं ग्रपनी बात खत्म करते हुए ग्रापसे निवेदन करना चाहता हूं कि चौधरी साहब कि बिहार के ग्रन्दर टाटा कंपर्न<sup>1</sup>, टिस्को ग्रौर टेल्को है । जिसके

मालिक टाटा हैं। रेलवे वैगंस ग्राप उनको **भ्रावंटित करते थे, वे रेलवे के वैगं**स ले जाते थे ग्रौर उनमें नम्बर दो का माल भर कर भेजते थे ग्रौर कागज पर लिखते थे कि खाली वैगन वापस ग्राये । रेलवे का ग्राफिसर वहां बैठा होता था श्रौर भरे हुए वैगन को खाली वैगन लिखाकर वापस कर दिया जाता एक बार मामला पकड़ में क्रा ग्रौर केस इंस्टीट्यूट हुआ, एफ आई॰ श्रार० दर्ज हुन्ना । टाटा कम्पनी मुकदमा दर्ज हुआ। करोड़ों करोड़ रुपये का माल वेस्टर्न रेलवे से मिलकर किया गया । रेलवे ग्रधिकारियों करोडों *५*पये मिलकर टाटा कम्पनी ने नम्बर माल, रेलवे वेगंस के मार्फत का माल चोरी से भेजा। उन्होंने भारत सरकार की इनकम टेक्स की चौरी की, एक-ड्युटी को पचाया, सेल पचाया, सारे करों को पचाया ग्रौर रेलवे किराये का पचाया, क्योंकि का पैसा, को खाली वापस किया, ऐसा वंगनों लिखकर बताया । उसके खिलाफ दर्ज हुम्रा । चौधरी एफ० म्राई० म्रार० साहब, अगर एक छोटा किसान, हरियाणा का हो या बिहार का हो, उसके ऊपर 50 रुपये या 100 रुपये का मामला दर्ज हो जाये तो उसकी टांग में रस्सा लगा कर, हाथ में हथकड़ी लगाकर उन पर कोडे मार-मार कर जेल के ग्रन्दर बन्द किया जा सकता है । लेकिन रेलवे के ग्रधिकारियों का सबसे के साथ मिलकर हिन्दु स्तान बड़े पूंजीपति टाटा की कम्पनी करोडों रुपये की चोरी करती है भरे हुए वैगन्स को खाली दिखाती उनके खिलाफ कोई कार्यवाही होती। क्या कोई रेल का ग्रधिकारो जमशेदपूर में ब्राज तक पकड़ा गया ? न कोई ग्रधिकारी पकड़ा गया ग्रौर न टाटा कम्पनी का ग्राप बाल कर सके, न उसका कोई अधिकसर पकड़ा जा सका । उस समय के बिहार सरकार के पुलिस के सबसे बड़े भ्रफसर ने टाटा कम्पनी के साथ मिलकर उनको बचाने की

作嘴的 医毛线病 法

[श्री हुक्मदेव नाराध्या यादव] कोशिश की थी। मैने उस समय भी इस मामले को उठाया था । स्राज भी केस चल रहा है । भें ग्रापसे निवेदन करना चाहता हूं कि ग्राप इस कंपनी के खिलाफ जांच करिये। एक नहीं स्रनेकों मामले हैं। कोयले के वैगंस का श्राप ग्रलाटमेंट करते हैं । जो फिरोजाबाद की फैक्टरी है, वहां जाकर ग्राप देखिये, वहां जो शीशे का कारखाना है उसकी स्राप जांच कराइये, उनको पकडिये स्रौर उनके खिलाफ कठोरता मे कार्यवाही करिये। मुझे ग्राशा ग्रीर विश्वास है कि जैसा मैंने कहा कि यह सरकार बिल्कुल निकम्मी है, इसलिये सदन से मैं मांग करता हूं कि इस निकम्मी सरकार को एक नया पैसा भी संचित निधि से खर्च करने का ग्रधिकार न दिया जाय क्योंकि यह खर्च करने के लायक नहीं है । लेकिन क्योंकि एक किसान का बेटा भारत का रेल मंत्री बना है इस हिसाब से अगर सदन कुछ दे भी दे तो मैं सदन को

माफ कर संकता हूं।

श्री कल्पनाथ राय (उत्तर प्रदेश): म्रादरणीय उपसभाध्यक्ष महोदया , में रेलवे विनियोग विधेयक का समर्थन करने के लिये खड़ा हुग्रा हूं। मैं रेल मंत्री महोदय का घ्यान ग्रपने क्षेत्र की कुछ ऐसी समस्यात्रों की तरफ खींचना चाहता हूं जिनके उपर वे घ्यान की कृपा करें। महोदया, पूर्वी उत्तर प्रदेश से मेरा संबंध है ग्रौर उत्तर प्रदेश के ग्रंदर एक छोटी लाइन को बड़ी लाइन में परिवर्तित करने का प्रावधान सरकार ने 1980 में किया था। है लेकिन भटनी से 1985 बनारस छोटी लाइन को बड़ी लाइन बनाने के संबंध में जिस समय सरकार ने इस योजना को एक्सैप्ट किया था, प्लानिंग कमीशन ने स्वीकार किया था उस समय इसका केवल 13 करोड़ रुपये का एस्टीमेट था जो कि ग्राज 43 करोड़ रुपया हो गया है पिछले साल सरकार ने इसके लिये 8 करोड रुपए की ब्यवस्था की और इसके पहले सरकार ने 3 करोड़ रुपए दिये थे। लेकिन इस साल इस बजट में केवल डेढ़ करोड़ रुपये की व्यवस्था है।

162 किलोमीटर लम्बे रेल मार्ग को, छोटी लाइन से बड़ी लाइन में बदलने के काम के लिये पिछले साल 8 करोड़ रुपया श्रौर इस साल केवल डेढ़ करोड़ रुपए की व्यवस्था की गई है । मैं ग्रापसे निवेदन करना चाहता हूं कि जिन योजनाम्रों को 1976 के बाद भारत सरकार ने स्वीकार किया, प्लानिंग कमीशन ने स्वीकृति प्रदान की, रेलवे मिनिस्ट्री ने सेंक्शन किया ग्रौर उन पर काम शुरू किया उनका कास्ट एस्केलेशन बहुत बढ़ गया है । इस योजना का कास्ट 13 करोड़ से बढ़कर 42 करोड़ रुपए हो गया ग्रौर इसके लिये म्रापने कल डेढ़ करोड़ रुपये की व्यवस्था की है। मैं क्राप्से पूछना चाहता हूं कि कितने दिनों में यह 42 करोड़ रेपये की योजना पूरी होगी, इस बारे में मैं सदन में श्रापसे श्राश्वासन चाहता हूं। इसी सदन में श्री केदार पांडे घोषणा की थी कि 1985 में भटनी से बनारस छोटी लाइन बड़ी लाइन में बदल दी जाएगी श्रीर उसका पूरा काम खत्म कर दिया जायेगा ।

म्रादरणीय गनी खां चौधरी जी ने इसी सदन में रेल मंत्री की हैसियत से यह बयान दिया कि इसका काम 1986 तक खत्म हो जायेगा । वह बयान जो उन्होंने पार्लिया-मेंट में दिया है उसके वक्तव्य को मैं ग्रापके सामने प्रस्तुत कर सकता हूं। पिछले साल इसके लिए साढ़े आठकरोड़ रुपया दिया गया इस साल केवल डेढ़ करोड़ रुपया दिया गया है और 42 करोड़ में से स्रभी तक 10-11 करोड़ दिया गया है। ग्रभी 30 करोड श्रौर खर्च **होगा** तो यह छोटी लाइन बड़ी लाइन बनेगी और तब तक कास्ट एस्केलेशन होकर इसकी कास्ट 50-60 करोड़ तक पहुंच जायगी । मैं ग्रापसे निवेदन करना चाहता हूं कि उत्तर प्रदेश एक बहुत बड़ा राज्य है। इलाहाबाद में हाई कोर्ट है । श्रपने मुकदमों के संबंध में गोरखपुर, देवरिया, बस्ती जिले के लोग शाम को तिवेणी एक्सप्रेस पर चढ़त थे ग्रौर सर्वेरे

<sup>इ</sup>जाहाबाद उत्तर जातेथे। जब से छोटी लाइन को बडी लाइन करने का काम शुरू हुआ है तब से गोरखपुर भटनी में जा कर ट्रेन से लोग उत्तर जाते है ग्रौर फिर दूसरी ट्रेन लेते हैं ग्रौर वेदो दिन में कचहरी में पहुंचते हैं। इस तरह की भयावह स्थिति वहां पर पैदा हो गई है । स्राप एक डायनेमिक रेलवे मिनिस्टर हैं। मैंने ग्रापसे निवेदन भी किया था ग्रादरणीय बंसी लाल जी थोडा मुगलसराय रेलवे का जो सब से बडा केन्द्र है वहां ग्राप खुद जाइये ग्रौर जाकर के पूर्वी उत्तर प्रदेश स्थिति का भ्रध्ययन कीजिए कि वहां क्या स्थिति है । इस समय हिन्दु स्तान में सब से गरीब इलाका पूर्वी उत्तर प्रदेश श्रौर उससे 14 जिले हैं चाहे परकेपिटा इनकम के हिसाब से ही (व्यवधान) या जनसंख्या के हिसाब से। हिन्दुस्तान में पूर्वी उत्तर प्रदेश की डेंसिटी श्राफ पापुलेशन हाई-यस्ट है। शायद दुनिया में सब से ज्यादा है । वहां गरीबी सब से ज्यादा है। कोई भो पूजीपति वहां ग्रपना कारखाना लगाने को इसीलिए तैयार नहीं पब्लिक सेक्टर में भी सरकार वहां कोई कारखाना लगाने को तैयार नहीं है क्योंकि इनफास्ट्रक्चुरल फैसिलिटीज नहीं है जो कि किसी कारखाने लगाने के लिए अवश्यक होती है। इस लिए इस इलाके में कोई विकास नहीं होता है । लाखों नहीं करोड़ों की संख्या में पढ़े लिखे लोग म्राज बेकार घूम रहे हैं। इसका क्या परिसाम होगा, मैं नहीं कह सकता । लेकिन स्थिति ग्रराजकता की तरफ जा रही है। पूर्वी उत्तर प्रदेश की छोटी रेल लाइनें स्रंग्रेजों के जमाने में बनी थीं । ग्राज उनकी उपयोगिता करीब करीब खत्म हो चली है क्योंकि श्चगर विकास करना है उसके लिए जो जरूरी इनफास्ट्रक्लचुरल फैसिलिटीज चाहिये वे नहीं है। अभी आपने रेलवे का बजट पेश किया । उसमें यह बत(या कि हिन्दुस्तान में 61000 किलोमीटर ट्रेक्स हैं ग्रौर इसमें 18 हजार किलोमीटर ट्रेक्स का रिन्यूग्रल करना है । सिग्नलिंग की व्यवस्था को वैज्ञानिक ढंग से

करना है । टेलीकम्युनिकेशंत को वैज्ञानिक ढंग से संगठित करना है। ग्रंग्रेजों के जमाने में हिन्दुस्तान में रेल लाइनें बनाने का जो उद्देश्य था ग्रौर स्राज जो सरकार का उद्देश्य है दोनों में फर्क है। श्रंग्रेजों ने रेलवे सिस्टम का निर्मारा इसलिए किया था कि हिन्दुस्तान भिन्न इलाकों से कच्चे माल वहां लंकाशायर ग्रौर मान-चेस्टर के कारखानों में भेजे ताकि मुल्क का ज्यादा से ज्यादा शोषण कर सकें । ग्राज हमारे रेल का उद्दे<sup>9</sup>य है पिछड़े इलाकों का विकास स्रौर हिन्दुस्तान का विकास क्योंकि रेलवे हिन्दूस्तान की लाइफ लाइन है। इससे पूरे हिन्दुस्तान का सर्वागीण विकास जडा हुआ है । आज मुझे आश्चर्य होता है। हिन्दस्तान में सब से ज्यादा विकास पंजाब ग्रौर हरियाणा का हुग्रा है, सब से ज्यादा ग्रीत रेवोल्यूशन वहां हुई है लेकिन वहां का ग्रनाज ढोने के लिए एक हिस्से से दूसरे हिस्से में ले जाने के लिए रेलवे सिस्टम नहीं है । श्राज के संदर्भ में हरियाणा ग्रौर पंजाब को ज्यादा से ज्यादा रेलवे को जोड़ा जाए ताकि करोड़ों टन ग्रनाज देश के एक हिस्से से दूसरे हिस्सों को पहुंचाया जा सके । क्योंकि ट्रक से माल ढोने में ट्रांसपोर्ट कास्ट बहुत ज्यादा हो जाता है जिससे स्नाम जनता को सामान बहुत महंगा मिलता है । इसलिए यह देखना होगा, नजरिया बदलना होगा। प्लानिंग कमीशन से नै निवेदन कहंगा विशेष रूप से बंसी लाल जी से निवेदन करूंगा कि रेलवे का एक्सपेंशन ज्यादा से ज्यादां किया जाए क्योंकि हिन्दस्तान का इंडस्टीयल डेवलपमेंट एग्रीकल्चरल डेवलपमेंट, हिन्दुस्तान का चतुर्दिक विकास रेलवे से जुड़ा हुम्रा है । इसलिए प्लानिंग कमीशन को पैसे जब भी एलोकशन किया जाय तो प्रायो-रेलवे सेक्टर को देनी चाहिए। पिछले साल प्लानिंग कमीशन पैसा एलोकेट किया था उससे बहुत कम पैसा इस साल रेलवे लाइन बनाने के लिए ग्रावटित किया है।

श्री कल्पनाथ राय भ्राप जैसे रेल मंत्री जी, प्रधान मंत्री जी से इस संबंध में बात कर सकते हैं। पूरे प्लानिंग कमीशन के सामने बात को पेश किया जासकता है स्राखिर देश के विकास का प्रश्न है।

**ग्राप जानते हैं कि एग्रीकल्चर इरा से** इंडस्ट्रियल इरा में प्रवेश कर रहें हैं। इसलिए जो बेसिक इंडस्ट्रीज हैं चाहे स्टील फैक्ट्रीज हों, सीमेंट के कारखाने हों, फटिलाइजर के हों, जाहे चितने भी लोहे बनाने के कारखाने हों, मशीन बिल्डिंग के कारखाने ये सब वहां बनेंगे जहां रा मैटिरियल भ्रवेलेबल होगा। तो उन जगहों बडी लाइन से, छोटी लाइन से जोड़ना हमारे लिए ग्रति ग्रावश्यक है क्योंकि पूरे देश के पैमाने पर इन्फ्रास्ट्रक्चुरल बेसिक इंडस्ट्रीज को यदि रेलव लाइनों से नहीं जोड़ा जायेगा तो हम नये हिन्दुस्तान के विकास की कल्पना कैसे कर सकते हैं। इसलिए जो प्लानिंग कमीशन का दृष्टि-कोण है वह बदलना चाहिए। प्लॉनिंग कमीशन हमेशा एक ही दृष्टिकोण पेश करता है । जब किसी पिछड़े इलाके में छोटी रेल लाइन को वड़ी लाइन में बदलने की बात की जाती है तो उनकी तरफ से ग्रापकी तरफ से ग्रादेश होता है कि सर्वे किया जाये (**समय** की घंटी) फिर सर्वे में क्या होता है कि रेलवे लाइन इक्नामिकली वायेबुल नहीं है इस लिए नहीं बन सकती है। मैं ग्रापसे कहना चाहता हूं कि जब भी रेल मंत्री महोदय के सामने सवाल उठेगा तो यही जवाब देंगे पालियामेंट के ग्रंदर कि इस रेल लाइन के सर्वे का श्रादेश दे दिया है, इसका सर्वे कर दिया गया है, इसके बनाने में श्रनुमानित वजट किया गया है लेकिन फिर वहां से जवाब यही ग्राता है कि चूंकि यह इक्नामिकली वायेबुल नहीं है इसलिए यहां पर बड़ी लाइन नहीं बन सकती है। मैं ग्रापसे कहना चाहताहूं कि जब तक बड़ी लाइन नहीं बनती है तब तक मैं प्राइवेट सेक्टर में कारखाने बनेंगे न पब्लिक सेक्टर में कारखाने बनेंगे जब तक उस इलाके का इक्नामिकल डेवलपमेंट नहीं होगा

तब तक वह लाइन इक्नामिकली वायेब ल नहीं हो सकती है इसलिए यह तर्क बिल्कुल गलत है। पिछड़े इलाकों में इक्नामिकली वायेबुल लाइन कोई कैसे हो सकती है । इसलिए हिन्द्स्तान के पिछड़े इलाकों के विकास के लिये हिन्दुस्तान के ग्राधिक, सामाजिक ग्रौर ग्रौद्योगिक विकास के लिए, हिन्दुस्तान की जो लाइफ लाइन रेलवे है उसको वैज्ञानिक ढंग से संगठित करने के लिए मंत्री महोदय मेरा ग्रापसे निवेदन है कि ग्राप प्लानिंग कमीशन ग्रौर प्रधान मंत्री जी से कहें, खुद कैंबिनेट के ग्रंदर इस सवाल को ब्नियादी रूप से उठायें क्योंकि जितने भी यहां विरोधी पक्ष के लोग हैं या सरकारी पक्ष के लोग है वे कहतें है कि ग्राप एक डायनामिक मंती हैं ग्राप काम करना जानते है, ग्रौर चाहते हैं करना यह भी बात सही है लेकिन <mark>श्रगर बजट न</mark>हीं है, एलोकेशन नहीं है तो ये चीजें कैसे पूरी होंगी। चारों तरफ से यह मांग है कि यह काम हो जाना चाहिए। विरोधी दलों की तरफ से भी मांग है, अरबों रुपयों की मांग है, सरकारी पार्टी की तरफ से भी ग्ररबों रुपयों के निर्माण की मांग है लेकिन सरकार के पास साधनों की बड़ी कमी है, मैं श्रापसे कहना चाहता हूं कि हमारे रेलवे में जो चोरी होती है यदि उसको ग्रापने कड़ाई से मजबूती के साथ रोकने की कोशिश की तो भी ग्रापकी, रेलवे की हजार, दो हजार करोड़ रुपये की बचत सकती है। मैंने ग्रापके सामने उदाहरण दिया कि मुगलसराय एक ऐसी जगह है जहां अरबों रुपये की चोरी होती है। मैंने ग्रापसे निवेदन किया था कि खुद भ्राप परसनली वहां जायें श्रौर जित<sup>ँ</sup>ने चोरी के अड्डे हैं उनको तोड़ने की कोशिश करें, जो वेस्टेंड इंटरेस्ट है उनको तोड़ें । इसके म्रलावा जो म्रान गोइंग प्रोजेक्ट्स हैं, रेल मंत्री महोदय प्रधान मंत्री जी ने यह कैंबिनेट ने अब तक जितनी योजनाश्रों को सैंक्शन किया है चाहे वे पुल बनाने की योजनाएं हों या छोटी लाइन को बड़ी लाइन में बदलने की योजनाएं हों, मेरा आपसे निवेदन है कि उन सभी चीजों को ग्राप पूरा कर लें तब ही दूसरी योजनाओं को स्वीकार करें।

पूर्वी उत्तर प्रदेश के विषय में मझे इसलिए ध्यान दिलाना है कि पूर्वी उत्तर प्रदेश में डेन्सिटी प्राफ पापूलेशन हाइएस्ट है । पूर्वी उत्तर प्रदेश हिन्दुस्तान का सबसे पिछड़ा इलाका है। पटेल कमीशन की रिपोर्ट इस बात की गवाह है कि हिन्दुस्तान में पूर्वी उत्तर प्रदेश एक पिछड़ाँ इलाका है ग्रौर व**हां** पर कैपिटा इन्कम लोएस्ट है। इसलिए पूर्वी उत्तर प्रदेश की छोटी लाइनों को ्र बडी लाइनों में बदलने की कृपा करें 3.P.M. ग्रौर कम से कम जिस रेलवे लाइन को सैक्शन दिया गया है। भटनी से बनारस तक 162 किलोमीटर छोटी रेलवे लाइन को बड़ी लाइन वनाने के लिए श्राप कम से कम घोषणा करें, रेल मंत्रालय घोषणा करे कि हम इतने दिनों के श्रंदर इसको पूरा करेंगे क्योंकि यदि ग्राप उस काम को नहीं करेंगे तो करोड़ों की जिन्दगी इससे प्रभावित है श्रौर करोड़ों लोग इसके न बनने के कारण परेशान ग्रौर तबाह हो रहें हैं।

ग्रारदणीय रेलवे मत्नी महोदय, एक निवेदन ग्रौर करना है। पिछले साल हमारे गनी खां चौधरी रेल मंत्री रहे, उन्होंने मौनाथ भंजन इंडस्ट्रियल टाउन में जो गोरखपुर श्रौर बनारस के बीच सब से वाड़ बुनकर का ग्रौद्योगिक सेंटर है, जहां से करोड़ों रुपये का माल देश श्रौर विदेश में भेजा जाता है, जहां लाखों लोग श्रपनी ग्राजीविका लिए, जेवल रोटी रोजी के लिए, रोज कमाने ग्रौर रोज खाने पर मृनस्सर करता है, वहां उन्होंने ग्रोवर क्रिज करोड रुपये का स्वीकृत किया । इस स्रोवर ब्रिज के लिए इस साल केवल एक लाख रुपये की व्यवस्था की गई है यानी सिटी जो है रेलवे लाइन के उस पार है श्रौर ग्रस्पताल उस पार है । मैं ग्रापसे कहना चाहता हूं कि हर साल करीब पचास से सौ श्रौरते यहां इसलिए मर जाती है कि जब किसी ग्रौरत के लड़का पैदा होने को होता है स्रोर वह जब स्रौरत को लेकर उस पार भ्रस्पताल में जातें है -(समय की घंटी) --रेलवे का फाटक बन्द कर दिया जाता है ग्रौर ग्राधे-ग्राघे घंटा, एक एक घंटा

रेलवे फाटक बंद होता है, बहुत •सी श्रौरतें श्रान दी स्पाट मर जाती हैं, बहुत से मरीज मर जातें हैं क्यों कि ग्रस्प-ताल शहर के उस पार है। लाखों लोग रेल के इस पार रहते हैं ग्रौर ग्रस्पताल रेलवे लाइन के उस पार है। इसी कठिनाई को मद्देनजर रखते हुए श्री गनी खां चौधरी साहव वहां खुद गये थे ग्रौर उन्होंने उस बनकरों के ग्रौद्यो-गिक सेंटर के लिए दो करोड रुपये की योजना को स्वीकृत किया था। उसका उद-घाटन भी किया था पिछले साल। पांच लाख रुपया उसके लिए दिया गया श्रौर निर्माण का काम शुरू हुश्रा, पर इस साल म्रापने कवल एक लाख रुपया उस पुल को बनाने के लिए दिया है। मैं पूछना चाहता हुं कि दो करोड़ की राशि जिसमें कि एक करोड़ रूपया राज्य सर-कार देगी श्रौर एक करोड़ रुपया केन्द्रीय सरकार देगी, क्योंकि दो सरकारें मिल कर किसी श्रोवरिब्रज का निर्माण करती हैं, तो रेल मंत्रालय की तरफ से यदि इस तरह की सुस्ती बर्ती जाएगी कि एक करोड़ की जगह एक लाख रुपया दिया जाएगा, तो राज्य सरकार जो पहले से ही तैथार है, पर केन्द्र रुपया खर्च करने को तैयार नहीं है। geften film vertige og skiller British film ett film film foret for

महोदया यह क्या तरीका है कि दो करोड़ रुपया खर्च होगा स्रोवरित्रज के बनाने में—एक करोड रुपया राज्य सरकार देगी और फिर केन्द्र को एक करोड रूपया राज्य सरकार को वापिस करना पड़ेगा, वह पता नहीं कौनसा बजट का तरीका है श्रंग्रेजों के जमाने का कि दो करोड़ से एक करोड़ रुपया तो केन्द्र की सरकार देगी ग्रौर एक करोड़ राज्य सरकार देगी लेकिन थोड़े दिनों के बाद फिर केन्द्रीय सरकार को राज्य सरकार को वह रुपया वापिस करना पडेगा । तो इस तरह की व्यवस्था है ग्रौर ऐसा वहां के ग्रधिकारी कहते है । ग्राप इसकी जानवारी करें।

तो मैं भ्रापसे निवेदन करना चाहता हूं (समय की घंटी)-कि पूर्वी उत्तर प्रदेश की [श्री कल्पनाथ राय]

छोटी रेलवे लाइनों को बड़ी लाइन में बदलने त्रोर बनारस से भटनी तक की छोटी लाइन को जड़ी लाइन जो 162 किलोमीटर है, उसको बताने के संबंध में ग्राप घोषणा करें। ग्रापके थिछने मंत्रियों ने इसी सदन में यह त्रोषणा को है कि सन 1985 तक यह रेलवे ट्रैक बन कर तैयार हो जाएगा अब गाउंट ग्रवाहा ब्रिज कब तक बनेगा, इसकी भी ग्राप घोषणा करें।

श्रंत में मुझे एक निवेदन करता है कि वाराणसी से छपरा बिहार को जोड़ने के लिए, वाराणसी गाजी<sup>पु</sup>र, बलिया **ग्रौर छ**परा—इन लाइन का ने निर्माण किया था । यह बहुत ही महत्वपूर्ण लाईन है, इसका सर्वे का काम भी हो चुका है । उत्तर प्रदेश से विहार को जोड़ने कासीधारास्ता बनारस से छपराकी छोटी लाइन को बड़ी लाइन के संबंध में है । मैं निवेदन करुंगा कि ग्राप खुद उसको देख लें । यदि श्राप कनीवंस हों कि बनारस में छपरा तक की छोटी लाईन बड़ी बननी चाहिए, तो ग्राप इसके संबंध में कारगर भदम उठायें । मैं जानता *ह*ुकि श्रापके पास सीमित धन है ग्रीर हमारे विरोधी दल तथा सरकार की पार्टी के संसद सदस्यों की अपने पिछडे इलाकों के विकास के लिए अरबों रुपयों की मांग है स्रौर बजट स्रापके पास बहुत सीमित है, लेकिन निवेदन करना है कि जिन योजनायों को स्रापके भृतपूर्व मंतियों ने या केन्द्र सरकार ने स्वीकृत किया है, कृपा करके ग्राप जैसे व्यक्ति उस सारे बैकलाग जो सारी ग्रापके सामने है उनको खत्म करें ग्रौर ग्रगले साल के लिए जो बजट प्रस्तुत **करें** तो बह एक नया युग--है राल्ड स्राफ न्यू इरा इन दी रेलवे डिपाटमेंट हो, लेकिन जो पिछली स्रापके ऊपर उसको तो पूरा करने की कृपा करे।

इन्हीं शब्दों के साथ मैं विनियोग विधेयक का समर्थन करता हूं ग्रौर मुझे रेल मंत्री जी पर विश्वास है कि वह हिन्दुस्तान के विकास ग्रौर नये हिन्दुस्तान के विकास को मद्देनजर रखते हुए हिन्दु-स्तान के इंडस्ट्रियल डेवेलपमेंट को भद्दे नजर रखते हुए हिरियाणा, पजाब को ज्यादा श्रनाज पंदा करते हैं उनको मद्देनजर रखते हुए श्रौर सारे हिन्दुस्तान के इन्टेगरेटेड डेबलपमेंट की थोजना बनाये ताकि हमारे हिन्दुस्तान को हम विकसित कर सके श्रौर रेलवे लाइम देश की है जब लाइफ लाइन देश की मजबूत होगी तव तो व्यवस्था मजबुत होगी।

इन्हीं गब्दो के साथ हम ग्रापके विनियोग विधेयक का समर्थन करते हैं।

उपसभाध्यक्ष (श्रोमतो कनक मुखर्जी) : माननीय सदस्यों से मेरा एक निवेदन है कि रेल-गाड़ी की स्पीड हो या नहीं हो, श्राज तो बिजनैस में स्पीड देनी होगी। क्योंकि श्राज एक दिन के श्रन्दर बहुत सा बिजनैस खत्म करना होगा। श्री श्रश्विनी कुमार।

श्रो ग्रश्विनी कुमार (बिहार): मान-नीय उपसभाध्यक्ष महोदया, हमारे मंत्री ने लगभग पांच सौ करोड़ के नए म्रधिभार जनता के ऊपर लगाए हैं, पिछले लगे थे, उनसे ज्यादा और कहा जा रहा है कि हमको यह पैसा चाहिए, पैसे की डिमांड भी है। परन्तु मैं एक पक्ष की ग्रोर माननीय मंत्री महोदया ग्रापके माध्यम से ध्यान दिलाना चाह<sub>ता</sub> हूं कि ग्रब हमारे रेल मंत्री ग्रौर राज्य मेंस्री को मैं संज्ञा दूंगा कि दुनिया के सब से बड़े उस कार्पीरेशन के मैनेजिंग डायरेक्टर ग्रौर डिप्टी मैनेजिंग डायरेक्टर हो गए हैं जिसमें कि 19 लाख कर्मचारी काम करें हैं, इतना बड़ा श्रौर कोई नहीं है, जिसकी कि वह व्यवस्था कर रहे हैं ग्रौर उसकी मैनेजमेंट के ग्रन्दर जो कमियां हैं, यगर उसके म्रन्दर एफीशिएंसी लाई जा सके तो मेरा ग्रपना ग्रनुमान है कि उसके अन्दर बहुत सारी जो कमियां हैं, उनको हम दूर कर सकदे हैं। श्रगर एफी-शिएनसी नहीं भ्राती है, स्रकर्मण्यता रहती है, तो उसका कर जनता को चुकाना पड़ता है। इस पांच सौ करोड़ के नए कर के भार से। मैं इसके उदाहरण के रूप

में एक उदाहरण श्रापके सामने पेश करना चाहता हुं। पिछले वर्षों से रेल के ग्रन्दर डीजल ग्रौर इलैक्ट्रिक के इंजन ग्रा गए हैं । स्टोम के इंजन धीरे-धीरे समाप्त करने की बात हो रही है। 1980-81 के स्रांकड़ों के अनुसार हमारे 4532 स्टीम इंजन हैं, 2786 डीजल ग्रौर इलैक्ट्रिक के हैं। परन्तु जो माल ढोते हैं जी०टी०के० एम० साढे चार हजार इंजन 43.3 ढोते हैं ग्रौर 2786 इंजन 297.5 जी ब्टी ब्केंब एम. डोते हैं। उनके डोने की क्षमता बहुत ज्यादा है। यह रेलवे की नीति भी है कि धीरे-धीरे स्टीम इंजनों को खत्म किया जाए भ्रोर डीजल इंजिन श्रागे बढ़ाया जाए। इसकी जो रिपेयर कास्ट है ग्रीर जो स्टीम इंजन की रिपेयर कास्ट है, कल ही रेलवे मंत्री ने इसी सदन में उत्तर दिया है प्रश्न 1053 के उत्तर में कि स्टीम इंजन की जो रिपेयर की कास्ट है वह 19.87 सपये है, डीजल की 3.85 ग्रीर इलैक्ट्रिक की 3.1 है। मेंटीनेंस भी सस्ती है ग्रौर रिनग कास्ट भी सस्ती है ग्रौर हालेज चार्जेज जो हैं इतने खर्चे करने के बाद स्टीम में ग्राता है 59.54, डीजल में 15.71, इलैक्ट्रिक के 10.6, परन्तु पता नहीं कहां ऐसा यंत्र लगा हुन्ना है कि डीजलाइजशन ग्रौर इलैक्ट्रिफकेशन बीच यह बाधा डाल रहा है ग्रौर स्टीम इंजन के ग्रंदर लोगों का उत्साह बढ़ा रहा है। अगर एफीशियेंसी का उदाहरण भी ग्रापके सामने रखें तो इसी उत्तर में ग्रापने कहा है कि कितने घंटे इंजन चलना चाहिए, इसका टार्गेट ग्रापके रेलवे विभाग ने फिक्स किया है। उन्होंने टार्गेट फिक्स किया है कि डीजल ग्रौर इलैक्ट्रिक का 21.6 घंटा, चल रहा है वह 19 घंटे, 12 प्रतिशत की कमी है उनकी कैपेसिटी में टार्गेट ग्रौर एकच्युल युज में यह 12 परसेंट का अधिभार आप लेगा रहे हैं, यह 12 परसेंट ग्राप जनता के ऊपर लगा रहे हैं। रेलवे के ग्रधि-कारियों की जो अक्षमता है वह जनता के खन-पसीने से वसूल की जा रही है। मेरा यह निवेदन है कि उसको ठीक करें। ये ग्रापके ही दिए हुए ग्रांकड़े हैं। धोरे-धीरे स्टीम इंजन का पेसेंजर ट्रैंफिक में ग्रीपर 32 प्रतिशत ग्रीर गुडज में 4 प्रति-

शत रह गया है। यह कोई इतनी बडी चीज नहीं है जिसको कि खत्म नहीं किया जा सके। ग्रगर डीजल ग्रौर इलैक्ट्रिक की 12 परसेंट की जो कमी है, इसकी अगर पूरा कर दें तो शायद पेसेंजर ऋौर गुड्ज में स्राप को स्टोम इंजन की जरूरत नहीं पड़ेगी। इतना ही नहीं इसके जो सारे खर्चे हैं, मेंटीनेंस के खर्चे, ग्रांकडे तो परसेंटेज के हिसाब से स्रापने दिए जो टोटल रिपेयर कास्टस हैं, जिसमें रोलिंग स्टाक ग्रायेगा, प्यूल श्रायेगा, श्राएगा ।

1982-83 में 7,096 स्टीम लोकल-मोटिव्स के ऊपर 520 करोड़ रुपया भ्रापने खर्चा किया। वर्ष 1983-84 में इंजन घट गए, 6,292 हो गए। खर्चा बढ़ गया 520 करोड़ से 570 करोड़ ग्रौर 1984-85 में 650 करोड़, 1985-86 में 683 करोड़ ग्रौर यह शायद 700 करोड़ तक पहुंच जाएगा। खर्चा उसके ऊपर वढ़ता चला जा रहा है श्रौर स्टीम इंजिन<sup>्</sup>घट रहे हैं, कम हो रहे हैं, धोरे-धीरे कम हो रहे हैं! लेकिन ग्रापका यह खर्चा बढ़ता चला जा रहा है ग्रौर यह किन-किन ग्राइटम्<sub>स</sub> पर खर्चा हो रहा है ? एक उदाहरण, जब मैं पढ़ रहा था, तो मुझे पता चला स्टीम इंजिन की जो हेडलाइट होती है, उसके बदलने पर साढ़े चार करोड़ रुपया इस वर्ष में खर्च हो रहा है। यह कितना छोटा ग्राइटम है हमारा। यह मैं भ्रापके सामने प्रस्तुत कर रहा हूं कि यह जो स्टीम इंजिन चलाए जा रहे हैं, डीजल या इलेक्ट्रिक को छोड़-कर, इसके कारण इतना घाटा हो रहा है कि स्रगर इस घाटे को रोका जाए तो शायद यह कर लगाने की श्रापको जरूरत ही नहीं पडती । श्राज हम जो सारी योजनाएं मांग रहे हैं यानी ब्राडगेज लाइन चाहिए, नई लाइनें चाहिए, ग्रौर वह सब खटाई में पड़ रहा है । ग्रापका उत्तर **ऋाता है कि पैसा नहीं है।** 

ग्रभी लोकसभा में हमारे हंसते-खेलते स्टील मिनिस्टर ने कहा कि हसको पैसा नहीं मिलेगा तो शायद बैंग, बोरी ग्रीर

医感觉神经病 经最大的现在分词

श्री अश्वनी कुमार]

243

स्टील हमको करना पड़ जाए। प्रश्न यह है कि:

the point is that steeling is going on from the people's pocket:

इसको बंद कीजिए और इस सारे के लिए मैं यह निवेदन करूंगा कि यह जो कोयले का धंधा चल रहा है, इसके ग्रंदर वेस्टेड इन्टरेस्ट है, कोयला सप्लाई हो रहा है ग्रौर इतनी भयंकर कोयले की चोरी होती है ग्रौर जो चोरी हो रही है, जिसका श्रापको कंपनसेशन देना पड़ता है । मैंने म्रपनी म्रांखों से देखा है कि एक बड़े जंक्शन के अन्दर जो गुड्स ट्रेन ने एंटर किया, तो बाहर का जो म्राऊटर सिंगनल था, वहां **ब्राधा मिनट** के लिये स्लो हो गई। यहां वह ट्रेन स्लो हुई, वहां 10-12 लोग भिन्न-भिन्न डिब्बों में घुस गये, उसमें लोहे की छडे जा रही थीं, उन ग्रायरन-बार को उन्होंने फेंकना शुरू कर दिया, ग्रार०पी० एफ के सिपाही वहां मौजूद थे। तो 10-12 लोगों ने छड़ें फेंकना शुरू किया ग्रौर नीचे खड़े लोगों ने उठा-उठाकर ट्कों में लादना शुरू किया ग्रौर स्लो स्पीड गाड़ी **ब्रा**ई ब्रौर उसके बाद गाड़ी होम सिगनल में जाती है। करीब 20-25-30 छड़ें के बंडल उतारी गई, चली गयीं, श्रार० पी०एफ० के सिपाहियों की स्रांखों के समाने।

इसी प्रकार कोयले की भंयकर चोरी होती है। ग्रगर ग्राप देखना चाहते हैं तो ग्राप देख सकते हैं। हर गांव के ग्रासपास गाड़ी स्लो होती है, वहां दो-चार छह कोयले पत्थर तक फेंक दिये जाते हैं, वहां गांव वाले सतुग्रा दे जाते हैं ग्रौर कुछ दे जाते हैं। एक प्रकार से कोयले की चोरी होती है। ग्राज कल्पनाथ राय जी मुगलसराय की बात कर रहे थे। ग्राप देखें मुगलसराय में जितना कोयला विक रहा है, ग्रगर ग्राप तहकीकात करें, विजलेंस से जांच करायें तो ग्राप को लगेगा कि शायद 70 प्रतिशत जो कोयला बिक रहा है, वह रेलवे से चोरी किया गया कोयला होता है।

ग्रगर श्राप इस प्रकार की चोरी को रोक सके, तो शायद यह कर भार भी रोक सकेंगे,सइंनएफिसियेन्सी खतम कर सकेंगे, ग्रकर्मण्यता को खतम कर सकेंगे। दूसरा प्रश्न मैं ग्रापके सामने रखना चाहता हूं कि यह इनएफिसियेन्सी का प्रश्न है । कंट्रोलर ग्रौर ग्राडीटर जनरल की यह 1980–81 की रिपोर्ट है, इसमें दिया है वर्कशाप की क्या हालत है पृष्ठ 56 पर—

"Detention of locomotives in yards and sheds were to increase in relation to the hours spent on the trains wide details given below:"

इसमें लिखा है कि ट्रेन इंजिन चलती है, गुड्स ट्रेन की 1300 घंटा श्रौर उसका हाल्टेज हो जाता है, श्रगर टर्मिनल डिटेंशन एडलिंग होता है, 1293 घंटा श्रर्थात 98.7 per cent is ildling away in the railway sheds

यह 1980-81 की स्थिति है। स्राज की स्थिति क्या है ? क्या माननीय मंत्री जी बताने की कृपा करेंगे ? यही चीज दो साल पहले 75 प्रतिशत थी ग्रौर ग्रब 93 प्रतिशत। यह जो इनएफिसियेन्सी बढ रही है जगह जगह पर । यह इनएफिसियेन्सी स्राप हमारे **अपर ट्रांसफर करते जा रहे हैं। इसी का** उदाहरण मैं आपके सामने रखना चाहंगा। जैसे-जैसे म्राप कोयले के इंजिन घटाते जा रहे हैं । परन्तु भ्रांकड़ों के हिसाब से कोयले की कंजम्पशन प्रति जी०टी० के० एम० बढ़ती चली जा रही है। पृष्ठ 61 पर 1970-71 के ग्रन्दर पैसेन्जर ट्रेन में 58.3 ग्रौर गुड्स में 58.9 यह कंजम्पशन थी। लेकिन 1980-81 में रेलवे का खर्ची बढ़ता गया श्रीर यह 58.3 से बढ़कर 75.2 हो गया, कोयले का खर्चा ज्यादा बढ गया स्रौर 58.9 से 91 हो गया।

कोयले का खर्च ज्यादा बढ़ गया, 58.9 परसेंट से 91 परसेंट हो गया जब कि डीजलाइजेशन बढ़ रहा है, इलेक्ट्रो-फिकेशन बढ़ रहा है, मैं आपसे निवेदन करना चाहूंगा कि इस विषय पर ध्यान देकर इस प्रकार की जो अकर्मण्यताएं हैं उन को रोकने का काम करेंगे तो शायद यह पैसा आपको मिल सकेगा।

इसके बाद दो-तीन छोटी बातों की ग्रोर ग्रीर ग्रापका ध्यान ग्राकुष्ट करना

चाहता हूं। रेलवे के टाइम-टेबिल बनते हैं एट ए ग्लान्स ग्रौर जोनल रेलवे का। पिछले द्रो सालों के जोनल रेलवे श्रीर एट ए ग्लान्स को देखें तो डिस्क्रीपेंसी पायेंगे । एट ए ग्लान्स श्रापने दिया हैं उस में दिल्ली से 104 डीलक्स एक्सप्रेस किस-किस दिन चलेगी उस का वर्णन नहीं किया गया है। इतना ही नहीं टाइस-टेबिल के ग्रन्दर एक विचित्र वात है। उसमें नई दिल्ली से जब निजामुद्दीन गाड़ी जाती है 7 मिनट में पहुंचती है, लेकिन जब निजाम्-दीन से दिल्ली गाड़ी आती है तो 30 मिनट का समय लेती है। ग्रगर गाड़ी को ठीक समय पर लाने के लिए यह सारा नुष्टक किया जा रहा है तो दूसरी वात है। इस की ग्रोंर ध्यान देकर जनता के साथ न्याय करने की कोशिश करनी चाहिए श्रौर यह देखना चाहिए कि जो भी टाइम-टेबिल वने उसका ठीक से लोग उपयोग कर सकें ग्रौर जो तृटियां हैं जोनल टाइम-टेबिल में श्रौर एट ए ग्लान्स में उनको दूर किया जाय।

कल्पनाथ राय जी ने उत्तर प्रदेश की बात कहीं। बिहार पिछड़ेपन में पूर्वोत्तर उत्तर प्रदेश से कम नहीं है, ज्यादा ही हो। रेल का पर क्रीर श्राफ पीपुल माइलेज श्रीर हालेज श्राफ ट्रेन जितना उत्तर बिहार में उतना कम कहीं नहीं है। ग्रभी श्रापके सामने ब्राडगेज वगैरह करने की मांगें रखी गईं, उनके बारे में भी श्राप ध्यान दें।

जैसा हुक्मदेव जी ने कहा, यात्रियों को बहुत दूर-दूर से गाड़ियां पकड़नी पड़ती हैं। छपरा और सीवान के बीच एकमा एक स्टेशन है, वहां ट्राइल के लिए आप स्टेशन दे दे। बम्बई तक वहां से गाड़ी जा रही है, दक्षिण तक जा रही है, कोचीन तक जा रही है। वहां आप स्टापेज देगें तो आपको लाभ होगा।

श्रन्त में कहना चाहूंगा छोटा नागपुर के ग्रन्दर मधुपुर-गिरिडीह-रांची लाइन का सर्वे हो रहा है। पता नहीं उसके बारे में ग्राप वक्ष करेंगे। केदार पांडे ने ग्राण्वासन दिया, लिलत बाबू ने ग्राश्वासन दिया। ग्राशा है नये रेल मंत्री उस ग्रोर ध्यान देंगें। एक ग्रौर उदाहरण बता देना चाहता हूं बगहा ग्रौर छितौनी के बीच एक पुल है गंडक पर, उसका तीन बार शिलान्यास हो चुका है, लेकिन ग्राज तक पुल नहीं बना हैं। उस के न होने के कारण ढाई सौ मील ज्यादा याता करनी पड़ती हैं। वह पुल बना देंगे तो वह याता नहीं करनी पड़ेगी।

**ग्रन्त में निवेदन करना चाहंगा** कि ग्राज ब्यूरोकेसी का विचित्र रवैया हो गया है। प्रभी हक्मदेव भाई ने बताया कि उन्होंने चिट्ठी लिखी किसी के बारे में, उनके ऊपर एक्शन हो गया कि स्रापने एम०पी० से क्यों कहा। ग्रभी इस के ग्रन्दर हमारे मित्र श्री जगदम्बी प्रसाद यादव जी ने--राज्य मंत्री उस दिन मौजूद थे-जो रेलवे केटरिंग है उसके वेयरर्स की समस्या रखी, उनकी कुछ मांगें रखीं। स्रापको जानकर स्राध्वर्य होगा कि क्योंकि वे सदन में रखी गयीं इस लिए चार बैरों की छुट्टी कर दी गई। स्रगर हम किसी बात उठा देगें तो उस को डिसमिस कर दिया जायेगा ? क्या जन प्रतिनिथियों को जनता की बात कहने से वंचित किया जायेगा ? मैं यह निवेदन करना चाहूंगा कि ग्रगर इस प्रकार की घटनाएं होती हैं ग्रौर हम कम्पलेंट लेकर ग्राते हैं तो उनके ऊपर यह एक्शन होगा तो यह विचित्र प्रकार की ब्युरोकेसी है। मैं समझता हूं कि ग्रपनी इनएफीशिएंसी को छिपाने के लिए बड़े बड़े श्रफसर छोटे छोटे कर्मचारियों पर गुस्सा उतार देते हैं। मैं ग्रन्त में निवेदन करना चाहुंगा कि स्रापने जो कर बढ़ाये हैं उनको मैं उचित नहीं मानता हूं। मेरा इतना ही निवेदन है कि ग्रगरे ग्राप एफिशिएंसी बढा सकेंगे तो जनता करमार हटा सकेंगे। इन शब्दों के साथ मैं ऋपनी बात समाप्त करता हं।

श्री राम नरेश कुशवाहा (उत्तर प्रदेश): माननीय उपसभाध्यक्ष महोदय,

बड़ा शोर सुनते थे पहलू में दिल का जो चीरा तो एक कतराये खून का निकला ।

### श्री रामनरेश कुशवाहा]

बडी ग्राशा से लोगों ने इस सरकार को वोट दिया था ग्रौर बड़ी बड़ी उम्मीदे थीं गरीबों को कि उन को इस सरकार से राहत मिलेगी, लेकिन राहत मिलने के बजाय सिर मुड़ाते ही ग्रोले पड़े। पहले ही बजट में सरकार ने ऐसी कृपा की कि वह गरीब लोग ग्रपनी कमर पकड़ कर बैठ गये। रेल बजट का जहां तक प्रश्न है, माननीय मंत्री जी ने साढे बारह प्रतिशत का कर किराये पर बढ़ाया है। ग्रामदनी में जो थोड़ी बहुत घटबढ़ हुई है उस को कई तरह से देखा गया है श्रीर यह बतलाया गया है कि कई कारणों से, प्राकृतिक कारणों से, म्रव्यवस्था से ग्रौर कानून ग्रौर व्यवस्था का प्रश्न उठ जाने के कारण से यह चीजें पैदा हो गई हैं। लेकिन मैं म्राप से निवेदन करूं कि यह जो सारा घाटा है यह ग्रकर्मण्यता से है ग्रौर बेईमानी से है ग्रौर भ्रष्टाचार से है। हम ने ग्राप का नाम बहुत सुन रखा है प्रशासन के मामले में। मैं जानता ह कि स्राप बहुत स्रच्छे प्रशासक हैं। ईमानदार हैं ग्रौर मैं ग्राशा करता हूं कि ग्रगर ग्राप केवल ईमानदारी से ही कर्मचारियों को डरा दें तो यह घाटा पूरा हो जायगा ग्रौर टैक्स को नहीं बढ़ाना पड़ेगा । मझे एक ग्रादमी की बात याद है इसी पार्लियामेंट में । एक मंत्री जी श्रपनी कार में बैठे श्रीर चलते गये सैंकड़ों मील जाने के बाद उन्होंने ग्रपने सेकेटरों से कहा कि मैं कहां हूं सेंकेटरों ने कहा कि सर, श्राप ग्रपनी कार में हैं। जवाब बिलकुल सही है। लेकिन वास्तविकता क्या है । मंत्री जी क्या जानना चाहते हैं कि वे किस जगह श्रा गये है । लेकिन जवाव सेकेटरी ने एक दम सही दिया कि ग्राप ग्रपनी कार में हैं श्रौर बताया नहीं जो कुछ वह जानना चाहते थे । इसी तरह ग्राप के कानून, स्राप की भावना स्रोर स्राप को मंशा का अर्थ यह लोग लगाते है श्रीर यह नौकर शाही सदा श्राप को सबक सिखाने के लिये तैयार रहती है ग्रौर हम लोगों को भा सबक्र सिखाती है। ग्रगर ग्राप ग्रौर हम किसी काम के लिये चले जायें तो वइ काम नहीं होगा, लेकिन

ग्रगर उन का कोई चहेता ग्रा जाय तो सारा काम पता नहीं कहां कहां से निकल जायेगा । . . .

श्री कत्म नाथ राय: रेलवे कर्म-चारी बहुत ईमानदारी से काम कर रहे हैं । ग्राप ऐसा मत बोलिये ।

श्री राम नरेश कुशवाहाः मैं यह महीं कहता कि सभी बईमान हैं। लेकिन मैं तो मंत्री जी से कह रहा हूं कि नौकरशाही जो होतो है चाहे यहां हो या वहां हो ...

श्री कल्प नः**थ राय** : श्राप के देश के ही लोग हैं ।

श्री रामनरेश क्शवाहा : ग्राप के धर के हों, हमें बड़ी प्रसन्नता होगी लेकिन ज्यों ही वे बिल्ला लगाते है, हम ग्राप जैसे लोगों को डन्डे से हांक देते हैं। इस लिये मैं इस पर ज्यादा बहस नहीं करूगा, लेकिन मैं यह कहना चाहता हं कि यह जो घाटे का रोजगार है क्यों हैं। पहली बात तो यह है श्राप का खर्चा इतना ज्यादा है कि श्रगर **ग्राप इस पर कंट्रोल नहीं करेंगे तो काम** नहीं चलेगा । 1951-52 में ग्राप का संचालनं व्यय 51.2 प्रतिशत था ग्रौर 1983-84 में वही 91.7 परसेंट हो गया है ग्रीर इस समय भी इसी के बराबर होगा । तो ग्राप के संचालन व्यय का परसेंटज दूना हो गया । तो जब खर्च दुना हो गया तो भ्रामदनी के जरिये तो ग्राप को ढूढने होगे । यह कहा गया है कि कानून ग्रौर व्ययस्था की स्थिति पैदा हो गयी इस लिये माल कम ढोया, यात्री कम ढोये गये ग्रौर तीन परसेंट भाडे में ग्रौर एक परसेंट भाडे में कमी मान्यवर, मैं इसे मानने के लिये तैयार नहीं हुं। लिकन इसका कारण क्या हैं? माल क्यों कोई रेल से ढोने के लिए दें जब कि डिव्बा तोड़कर माल ले लिया जाता है । बैंगन बिना रिश्वत के नहीं

मिलेगा । माल चोरी हो गया तो कई वर्ष मुकदमा लडने पर माल का दाम मिलेगा । कितना मिलेगा, यह भी ठीक नहीं हैं जब कि रोड ट्रांसपोर्ट से ग्राज दिल्ली में बुक करा दीजिए तो कल स्रापको गंतव्य स्थान पर घर पर ले म्राकर माल मिल जएगा । तो ज्यादा फोट देकर भी लोग रोड से ले जाते हैं।

पिछले बजट सेशन में माननीय रेल

मंत्री जी ने कहा था कि हम रेल पथ से

यात्रियों की भीड़ कम करना चाहते है

इसलिए भाड़ा बढ़ा रहें है । उनकी मंशा पूरी हो गई । यातायात कम हो गया। तो भ्राप जान बुझकर घाटा उठा रहें है बड़े बड़े पुंजीपतियों को जब चाहे बैगन मिल जाते है, लेकिन सरकारी विभाग को नहीं मिल पाते । एक बार कोयले की कमी थी, बिजली फेल हो गई। रेल मंत्री कहते थे कि हमारे थहां डिब्बों की कमी नहीं है । कोयला मंत्री कहते थे कि कोयले की कमी नहीं है लेकिन वास्तविक स्थिति यह थी कि न रेंल वाले को कोयला भिजता था, न कीयले वाले को बैगन मिलता था । जितना हम चीन ग्रौर पाकिस्तान को दुश्मन नहीं समझते उतना एक विभाग दूसरे विभाग को दृश्मन समझता है। इस स्थिति को बदले बिना ग्रापका काम चलने वाला नहीं है।

में 1.77 पैसे प्रति किलोमीटर था, ग्राज वह 16 पैसे हो गया । 30 हजार रेल वैगन प्लानिग कमीशन ने **से**वसन किये थे, भ्रापने कल 5 हजार भ्रपने नजट में रखे । कब तक ये लक्ष्य र्रे होंगे ? 20 वर्ष में सबसे कम बैंगन बरीदने का इंतजाम किया है ग्रापने । सरकारी **बैगन** का कारखाना 30 प्रतिशत क्षमता का उपयोग करता है, उसका माल भी श्रच्छा है दाम भी कम है लेकिन प्राइवेट सेक्टर के <del>गैगन खरीदे जाते है । माल भी घटिया</del> ाम भी ज्यादा । ऐसाक्यों उनके कारखानों में तीन शिपटें चलती

र्ट, तब भी पूरा नहीं हाता । हमारे

मैं श्रापसे निवेदन करूं कि ग्रापने

रेल किराया कई गना बढाया है । 1960

Bill, 1985 कारखाने बैठे रहते है । ऐसा क्यों है इसको ग्रापको खोजना पडेगा । मैं ग्रापसे कहना चाहता हूं कि बगहा छितोनी मार्ग का शिलान्यास 1976 में श्रीमती इंदिरा गांधी न किया था, हर चनाव में उसका शिलान्यास होता है, लेकिन वह बना नहीं । मान्यवर श्रापने एक हजार करोड रूपया उसके लिए रखा है, पता नहीं कितने दिनों में वह बनेगा। बनेगा भी कि नही । बच्चों को लेमन चुस देकर ग्राप भरमा रहें हैं। पटना वाराणासी लाइन के बारे सें कल्पनाथ राय जी ने काफी कहा है । उसका जितनी जल्दी वनवाया जा सके बनवाइये। ग्रभी लोगों ने कहा था कि 1985 में पूरा हो जाएगा । 1985 में नहीं तो 1986 में तो पूरा हो। लेकिन ब्रापके काम से तो लगता है कि 1990 तक भी वह पूरा नहीं होगा । पिछले मंत्री दूसरे बायदे करते है । तो मान्यवर हम नहीं समझते है कि इसमें हमारा क्या कसूर है ग्रौर मंत्री बदल जाते है। मंत्री बदल जाते है तो सरकार तो अपनी ही है। क्या हम मान लें कि जैसे एक विभाग दूसरे विभाग को दृश्यन समझतें हैं एक मंत्री भी दूसरे मंत्री को वैसे ही दूश्मन समझता है जैसे जाफर शरीफ ग्रीर म्रब्दुल गनी खां चौधरी समझते थे ? मान्यवर यह परम्परा बदलनी पड़ेगी। ग्रगर ललित नारायण मिश्र ने उसको बनाने का काम प्रारम्भ किया तो कोई गुनाह नहीं किया । केदार पांडे ने कोशिश की तो गुनाह नहीं किया । हिन्दुस्तान का वह सबसे गरीब हलका है जिसको जोड़ने के लिए वहां पुल की ब्रावण्यकता है लेकिन उस पर कार्यवाही नहीं हुई । मैं स्त्राप निवेदन करना चाहता हूं कि रेलवे के <del>ब्रिधकारियों को सुधारने की कोशिश</del> करें ताकि पूंजीपतियों के मुकाबले में हम को नहीं कम से कम सरकारी कार-खानों को तो सरकार वैगन दे दिया करे। लेकिन वह सरकार को भी नहीं देते । भ्रगर बड़े पुंजीपति टाटा-बिरला मांग करते हैं तो सरकारी मांग को परे रख दिया जाता है । सरकारी विभाग को कह दिया जाता

### [श्रारामनरेश क् शवाहा]

है कि वैगन्स नहीं हैं ग्रौर उनको दे दिया जाता है। भ्रष्टाचार की बात जो आपने बताई वह सही है । मैं ग्रापसे कहना चाहता हं कि श्राप सब को रेलवे पास देते हैं, सामा-जिक कार्यकर्ताओं को भी देते हैं । कैसे-कैसे पास पहले दिये गये हैं मैं उनकी चर्चा नहीं करना चाहता । एक मंत्री ने भ्रपने एक ही क्षेत्र की 30 महिलाओं को पास दिया था। लेकिन क्या म्राप भृतपूर्व संसद सदस्यों को सामाजिक कार्य कर्ता नहीं मानते । एक दिन सब को भूत होना है। स्रापको भी भूत होना है, हम को भी भूत होना है। जो आज वर्तमान में है वह भूत होगा ही । कोई सोभाग्यशाली होगा जो कुर्सी पर ही समाप्त हो जायेगा । मैं भ्रापसे निवंदन करना चाहता ह कि ससद सदस्यों के पास का वही लोग विरोध करते हैं, भत्ते का विरोध करते हैं जो कभी रेल में पैदल या बस में नहीं चलते। या तो वेहवाई जहाज में चलते हैं या कार में चलत हैं। ये नौकरशाही, ये पंजीपति चाहते हैं कि पालिटिकल कार्यकर्ता जो हैं इनकी जिन्दगी भीख-मंगों की तरह से बनी रहे ग्रौर उनकी गुलामी करते रहें मैं भ्रापसे कहना चाहता है कि राजनीतिक कार्यकर्ता जो वहां बैठे हुए हैं इसमें मिष्कल से आधे कम लोग रेल से चलते होंगें । ज्यादातर लोग हवाई जहाज श्रौर कार से सफर करते हैं। वे बर्डे लोग हैं मैं श्रापसे कहना चाहता हूं कि सही माने से जो गरीब स्रादमी है, राजनीतिक कार्यकर्ता है वह हो क्षत्र में काम करता है। संसद सदस्य भ्राम तौर पर रिटायर्ड लाइफ में म्रा जाता है । जो रिटायर्ड लोग होते **।** वे बहुत कम चलते हैं। विरोधी दल कहां कार में दोड़ेगा। जो पालिटिकल वर्कर है ग्रगर वह चलने तो वह साल-दो साल में शायद दिल्ली में एक बार ही घुमने ग्रा पाये श्राप सारे सामाजिक कार्यकर्ता को पास दे रहे हैं तो जो पालिटिकल वर्कर हैं, चाहे जिस पार्टी का हो, उसे पास दिया जाना चाहिए । जो बड़ा म्रादमी है, जो बड़ा श्रफसर है वह गाड़ी में नहीं चलेगा, वस में नहीं चलेगा । वह हवाई जहाज में जायेगा, कार में जायेगा । राजनीतिक कार्यकर्ताग्रों को स्नात्म/नर्भर बनाने के लिए, राजनीतिक

कार्यकर्ता पूजीपितयों ग्रौर ग्रफसरों के ग्रामें भीख मंगे की तरह से न घूमे, इधर-उधर न दौड़ना पड़े, ईमानदारी से देश की सेवा कर सकें, इसके लिये ग्रावश्यक है कि ग्राप इनको भी पास दे। मैं चाहता हूं कि ग्राप इनको सामाजिक कार्यकर्ती मानते हुए पास दीजिए।

मैं श्रंत में श्राप से निवेदन करना चाहता हं कि ग्रापने परसेंट बढ़ाया लेकिन ग्रापको गरीबों पर कुछ रहम करना चाहिए। गरीबों का नाम बहत लिया जाता है इसलिए मेरा कहना है कि जो साधारण सवारी करते हैं और जो 100-200 किलोमीटर की दूरी तय करते हैं उनको तो कुछ राहत दे देनी चाहिए । मैं श्रापसे एक ग्रोर निवेदन करना चाहता हूं कि गाड़ियों की सफाई के बारे में भी ग्रापने कहा ग्रपन बजट में । यह सब कुछ तो है लेकिन मैं स्रापको एक उदाहरण देना चाहता हूं कि जयन्ती जनता ट्रेन जो दिल्ली से चलती है, वरौनी पर एक अधिकारी ने सफाई कर्मचारी को नौकरी से निकाल दिया। यह बात श्रलग है कि मेरी चिठ्ठी पर उसको फिर से वहाल कर दिया लेकिन उस ग्रधिकारी ने सवारियों के साथ बदतमीजी की ग्रौर मुझ से भी कहा कि ग्राप इलेक्टिड हैं ग्रीर मैं सलेक्टिड हूं। ग्रब कितना इनका दिमाग चढ़ा हुग्रा है, कितना खराव है, इसी से उसका पता चल जाता है । मैं चाहता हूं कि इस तरफ ध्यान देने की जरूरत है।

में यह भी निवेदन कर दू कि दिल्ली से गोहाटी तक बड़ी लाइन बनाकर स्नापने तैयार कर दी है। श्री गनी खान चौधरी के जमाने में यह कहा गया था कि दिल्ली के गोहाटी तक गाड़ियां चलाई जायें। ग्राखिर जब यह लाइन बनकर तैयार हो गयी है, तो दिल्ली से गोहाटी तक गाड़ियां चलाने में दिक्कत क्या है? यह ठीक है कि उस ट्रेन में फर्स्ट क्लास के डिब्बे नहीं हैं क्योंकि वह जनता जयन्ता गाड़ी है। ग्रापके ग्रिधकारियों ने कहा कि उस पर सरचार्ज लिया जाएगा ग्रीर उसके बाद ए० सी० सी०

253

के डिब्बे रख दिये गये । उस समय पर श्रिधकारियों ने पैसा भी वसूल किया। बाद में स्रापने यह सब ठीक कर दिया। लेकिन इन घटनास्रों से स्रापको पता चल जाएगा कि ग्रधिकारी किस प्रकार से कानुनों ग्रौर नियमों का उल्लंघन करते हैं । इसलिए मैं स्रापसे यह कहना चाहता हं कि ग्राप इस लाइन पर गाडियां चलाएं । फर्स्ट क्लास के डिब्बों की जरूरत हो तो फर्स्ट क्लास के डिटबे भी चलाएं । ग्रभी यह हालत है कि गाडियां नहीं चलने के कारण ग्रापको नुकसान हो रहा है। दिल्ली से गोहाटी तक का सबसे छोटा रास्ता गोरखपुर से होकर है । लेकिन ग्रभा हालत यह है कि बहुत दूर तक इधर-उधर से होकर वहां जाना पड़ता है । मैं चाहता हूं कि ग्राप इस लाइन पर गाडियों की संख्या बढायें । मैं कठोर प्रशासक. ईमानदार प्रशासक, चौधरी बंसी लाल जी से यह ग्राशा रखता हूं कि वे रेलवे को दूरस्त करेंगे । रेलवे में जो किमयां हैं, उनको दूर करेंगे । भटने वाराणसी लाइन को बड़ी लाइन में बदलेंगे ग्रौर छितौनी में पल बनाएंगे जिससे उत्तर प्रदेश ग्रौर बिहार को जोड़ा जा सके । मैं यह बात भी कहना चाहता हूं कि सुरक्षा की दृष्टि से भी यह बहत महत्वपूर्ण लाइन है । इस लाइन की म्रापको कभी भी जरुरत पड सकती है। पश्चिम में या पूर्व में कभी अगर हमारी सुरक्षा को खतरा हो तो इस पुल के माध्यम से शीघ्र ही साज-सामान पहुंचाया जा सकता है.....(व्यवधान) नेपाल की तरफ से भी जरूरत पड़ सकती है, बर्मा की तरफ से भी जरुरत पड़ सकती है, चीन की तरफ से भी जरुरत पड सकती है । नेपाल में किस के श्रहे नहीं हैं ? सी० ग्राई० ए० का ग्रड्डा वहां पर है, चीन का ग्रडडा वहां पर है, ग्रमेरिका का ग्रडडा वहां पर है। हमारी नीतियों के कारण हम से व जरा खफा हैं। श्रीलंका में ग्राज की स्थिति हो रही है ? वे बेचारे दूसरे देश वालों को ग्रपने यहां इंवाइट भी करते हैं । इस वक्त मझे रहीम का एक दोहा याद स्नाता है -

रहिमन ग्रंसुवा नयन ढरि, जियराद्ख प्रगट जाहि निकारी गैह ते, कस न भेद कहिं देई ॥

इसकी मैं कभी फिर चर्चा करूंगा। अभी मैं सिर्फ यह निवेदन करना चाहता हूं कि राज-नीति में दोष तो निकाले जातें हैं, लेकिन हमें सतर्क रहना चाहिए। इस सतर्कता के लिए , देश की सूरक्षा के लिए यह जरूरी है कि देश में रेलों का एक जाल बिछाया जाय। चीन जैसा दृश्मन हमारे सामने है। स्राप बंधवा के पुल को पूरा करें। उस लाइन को बड़ी लाइन में जल्दी बदल दें। यह लाइन सुरक्षा के लिए बहुत जरूरी है।

**ग्र**न्त में यह कह कर विदा लेता हूं कि कठोर प्रशासक बड़ा कूशलता के साथ श्रौर ईमानदारी के साथ रेलवे का काम करेंगे ताकि जो घाटा हुम्रा है उसको पुरा किया जा सके । लेकिन मैं जो किराया बढाया गया है उसका विरोध करता हं।

SHRI PARVATHANENI UPENDRA: Madam Vice-Chairman, I am happy to get another opportunity to expres<sub>S</sub> my view<sub>S</sub> on some aspects of the railways' working which I could not touch when I spoke on the general discussion a few days back. I am particularly happy that Mr. Bansi Lal is here today, though he broke the tradition of replying to the general debate on the Railwy Budget. That used to be the tradition, but we were compensated by a well-argued and illuminating reply by his youthful colleague, Mr. Madhavrao Scindia, We are happy that Bansi Lal is here to hear our views today. He must have been very gladdened today by the unanimous support which he is receiving from all sections of the House for a greater allocation to the railways.

We are all one with him when demands a greater share from the General Revenues to go ahead with the modernization plans and the expansion plans of the railways. fortunately, everybody is agreed that point except the Planning Commission. When it comes to the allocation of funds for the railways, have been so niggardly, almost blind to the realities, refusing to see the im-

[Shri Parvathanen; Upendra] portance of the railways as a vital infrastructure for the economic and industrial development of the country. When something goes wrong, everybody remembers the railways. When coal does not move, they blame the railways; when power houses shut down, they blame the railways; foodgrains do not reach the nortnblame the raileastern parts, they ways. For all ills of the various departments and if anybody fails, railways are made the scapeguat. But when it comes to the question of expansion of the railways or enable them to meet the growing demands, everybody is oblivious fact that the railways need more funds. It is estimated that by the end of this century, railways will be required to move as much as 400 to 500 million tonnes of revenue-earning traffic. addition, in regard to passengers traffic, they will be required to move nearly 500 billion passenger kilometres --which is a stupendous task. I don't know, with the present railway network and with the slow pace of modernization and expansion, how far the railways would be able to meet the increasing demands. And tomorrow if the economy collapses, the industries fail, naturally the blame will be on the railways. But, unfor-Planning Commission tunately the and the powers-that-be continue ignore the needs of the railways.

Plan, If you take the Sixth railways had given an estimate of Rs. 11,817 crores and the Planning Commission allocated just Rs. 5,100 crores -not even a half of what the railways asked for. Of course, by haggling and begging, requesting and cajoling, the railways could get an additional 1,400 crores during the Plan period. But that is the attitude taken by the highest planning body in this country. And the railways are again asking for an amount of Rs. 18,500 crores for the Seventh Plan. I do not know how much they will be able to get in this.

Therefore, we strongly plead with the Planning Commission and also the Prime Minister that the railways' case should be considered more sympathetically and funds allocated more liberally so that the railways can their responsibilities more efficiently and meet the demands arising from time to time.

Bill. 1985

I would also like to touch on the general finances of the railways within the limited time you are giving me. The financial management of the railways during the past few years or decades has been quite unsatisfactory. That, everybody admits: even the railways' own document says that. Because, one indication of efficient financial management of the railways is the operating ratio-which is going up from year to year. Last year, 1983-84, it was 93.5 per cent, that is, to earn a hundred rupees you were spending Rs. 93.50. It is pretty high. The working expenses are going up. Another index i.e. the percentage of net revenue to capital-at-charge is so low, as low as five per cent. In fact, it was 7.6 per cent in 1982-83. Ιt came down to five per cent in 1933-84. Profitability of the system is thus going down.

There are many leakages which can be plugged in the railway revenues There are pilferages, as one of my colleagues has said from this side. There are pilferages of coal and pilferages of stores. There is also scope for economy on various frontseconomy in the usage of cars, economy in the usage of telephones, economy in travelling allowances given and the electricity consumed. In all these respects there is a great scope to economize and I hope the Railway Minister will ensure that this economy is effected. Similarly, there is scope for reducing the working expenses Of course, you cannot do anything regards the DAS which are thrust on you due to spiralling prices, but regard to other working expenses probably there is great scope to economise.

One aspect which I particularly would like to mention is in regard to the dividend liability which the railways are meeting. Now it is a peculiar tning. I do not know whether we should nave a fresh look at the whole system in regard to the relationship between the railway finances and the general The Government of India nnances. spends thousands and thousands crores on so many things. For example, we spend; thousands of crores on defence, and we are erecting the steel plants and so many other industries which are continuously incurring losses, but nobody mentions about them. about what returns we are getting from them. But when it comes to the railways, every body asks what return is, now much dividend thev will pay for the investment the General Revenues are making in the railways. I know it is a very age old convention. But I think the time has come to review the system. at all the commercial railways are treated as a organisation and if they are required to pay a dividend or interest on the investment made in them, then allow them to function as a commercial organisation. Let them decide their own fares and freights. But you do not allow them to do so because the Government has to meet certain social obligathey do not give tions. Therefore, that much freedom to the railways. For example, in regard to the social costs which the railways are bearing, they are moving the essential commodities at concessional rates or below cost to the extent of Rs. 141 crores. They are losing on the passenger and other coach services to the extent of Rs. 662 crores. On uneconomic branch lines, which nobody would like close, they are losing nearly Rs. 60 crores. And several concessions are given not only for the carriage relief materials but also to other sections of the society. All these add up to nearly Rs. 875 crores to Rs. 900 crores. Sir, if at all a dividend has to be paid. I feel that these costs have to be taken into consideration. minus these things and then only pay the dividend. This has to be the atti-

tude of the railways, and they should make a forceful plea to the next Convention Committee, and the Committee also, I hope, will consider it and make such a recommendation. If they have to pay the dividend, they must take the social costs also into consideration.

Bill, 1985

I was not particularly happy when the Railway Minister provided for full payment of the dividend in the Budget. Why did the railways feel that there was so much urgency to meet this liability? There is the system of deferred dividend liability provided a few years ago. Why should there be the unseemly hurry for paying dividend and tax the public and the railway users to such an extent as to collect Rs. 495 crores in one year. You need not have got that odium of collecting so much amount in one year by paying so much to the General Revenues. There is something wrong about it. Probably the Railway Minister was not advised properly by the Finance Member. This could been deferred, and you could have given a lesser dose to the public. Once you increase the freight You are prices will increase. also going to be blamed for the increase in prices. Then, again you will have to pay a higher D.A. This is a vicious circle. It goes on and on. fore, I feel, hereafter you should be slow in paying the dividends. out a case for not paying the dividends until the social costs are fully borne by the Government of as it happens in countries like France, Sweden, Japan, the U.K. and Germany.

Madam, I have observed that while making the allocations the railways had not taken care to give importance to certain works. For example, for the new lines they have given a reduced allocation. So also for gauge conversion, for doubling, for rolling stock, for signalling, for workshops, for amenities to staff etc. Under all these heads the Railways have given lesser allocation this year compared to last year. A slight increase has

[Shri Parvathaneni Upendra]

been given on track renewal electrification projects and so on. Lesser allocation to important works is not desirable, it would only slow down the expansion works. I think the Minister was right in saying that they would complete first the on-going projects rather than take up new projects. Because whatever investments the ways are making over the years, they are not getting the returns. Most of the projects remain half-finished several years. They are not able to move the traffic over these lines. The project costs are also escalating. When a project costs Rs. 200 crores the Railways sanction only Rs. one or two crores. I feel in our life time such projects will not be completed. Therefore, it is essential that the Railways complete these on-going projects quickly as possible. Then only they can think of new projects. We may make all demands from every quarter that we want new lines; we want new lines in backward areas; we want new lines even in forward areas. body wants a railway line near his That is justified also. we have not reached that stage. The Railways can expand this network wider, but they should also take care of our economy. Only those projects which are in progress should be completed as quickly as possible.

Another matter which the should make up his mind is about gauge conversion. I, think the Railways are having about 24,514 KMs of meter gauge. It carries only 11 per cent of the traffic and there is a great clamour बडी लाइन वनाइये. बनाइये। लाइन It costs nearly Rs. 4,000 crores convert this whole meter guage in to broad gauge. Can they do it? Why should we convert it at all? There is no necessity. In other countries meter gauge is as efficient as broad gauge. we can still make it more efficient. We can put modern locomotives. We

can improve track on that. There is no purpose of concverting all meter gauge into broad guage. If anybody is demanding the conversion, the Railways should resist it. They can say that it is not necessary to convert it, and they are capable of moving the traffic either on meter gauge or broad gauge.

I think there was a suggestion from the Railway Reforms Committee that there should be a separate Railway Zone covering the meter gauge. This proposal was not pursued by the Railways. I think it is high time that we should have a separate railway zone for meter gauge to look after its efficiency. The Railway Reforms Committee laboured for three years....

NIRMAL CHATTERJEE SHRI (West Bengal): Mr. Upendra are you totally against the conversion?

SHRI PARVATHANENI UPENDRA: Except in such cases where there is there is traffic a bottleneck—where delay only to that extent we should go in for conversion. Otherwise there is no need for conversion.

The Railway Convention Committee submitted, I think, 22 or 23 reports covering almost all aspects of the railways functioning. But I am sorry to say that only few of these mendations have been implemented I would request the Railway so far. Minister to expedite the implementation of these recommendations which will improve the efficiency of the Railways. They have suggested particularly the setting up of some corporations like the Inland Transport Corporation Catering Corporation, the Container Corporation and the Railway Land Development Authority. I do not know the utility of all these corporations. But, I think it is worthwhile considering some of them, particularly Land Utilisation Authority which is important. We have got lot of land lying unutilised. There were suggestions that the Railways can go in for real estate Business. There were suggestions to lease the land on long

term basis. Railways can take up construction of multi-storey buildings and so many possibilities are there to utilise the land and get extra revenue. This is not being pursued. All this land is lying vacant. In some places some unauthorised persons have occupied the vacant land. Therefore, I would request the Hon'ble Minister to consider at least this recommendation.

Cimmittes's recommendations The regarding Railway Zones and sions should also be considered quickly. It also recommended reorganisation of the Railway Recruitment Boards which have become hot-beds of corruption. They should be reorganised so recruitment takes place as quickly as It should not take several possible. years for the recruitment to be comof the new pleted. While I speak Divisions, there is a great controversy in the South in connection with formation of the new Nanded Division breaking the Vijayawada, Guntakkal and Secunderabad Divisions. is a great agitation on this. I think instead of disturbing so many Divisions, probably by bifurcating Hyderabad Division alone, create this Nanded Division. That will be a more feasible proposition rather than disturbing the three Divisions and disturbing the staff also there.

I would also plead with you to do something about de-casualisation. You have got more than 2½ lakhs of casual You cannot completely labourers. eliminate them because when you take up new projects here and there you have to appoint casual labourers and you cannot make them permanent also But in certain places where the work is of a permanent nature, still casual labourers are being continued for years and they retire as casual labourers. This is very unfair. Wherever the work is of a permanent nature, casual labour is working there, vou permanen<sub>t</sub> should make them regularise them.

[The Vice-Chairman (Shri Pawan Kumar Bansal) in the Chair.]

Similarly, you should go fast in regard to workshop modernisation also. You have got World Bank assistance which you are not utilising and only five workshops have been taken up for modernisation. And in the second phase, you are taking up only seven workshops. Therefore, you should go fast on workshop modernisation also.

262

Electrification also is very slow. I have already mentioned in my last speech that perhaps there is some controversy in the Railways and two lobbies are working at cross purposes. But when you find that we are using nearly 1313 million lltres of diesel per year for the Railways, nearly 10 per cent of the country's consumption, and when you see the escalation of prices of crude oil and diesel it is high time that we switched over to electricity. We are only using 2,627 KWh of electricity which is roughly 2.6 per cent of the country's consumption of elec-Therefore, tricity. that There was a should consider. posal to have captive power plants to be run by the Railways so that there are no disruptions, particularly on the electrified routes. This idea also should be pursued.

Among the existing lines, I would plead that we should go fast on the West Coast railway which is popularly called the Konkan Railway. That will reduce the distance between the South and Bombay area to a considerable extent and that will also develop the backward areas on the way.

As far as the administration is concerned, I pointed out last time that several top posts were lying vacant. You were good enough and enough to fill up the General Managers posts recently. But still I believe two posts of Members are lying vacant. Only a truncated Railway Board is working with three Members only. It is high time you filled the other two posts also so that the efficiency of the Railway Ministry does not suffer.

[Shri Parvathneni Upendra]

I may mention that passenger amenities are suffering a great deal. Proper attention is not being paid to them. Now that summer is coming, I would particularly request you to see drinking water is made available stations and on trains also. There was some system previously where earthen pots were put in trains for drinking water during summer. Particularly in the case of long distance trains, people cannot get down from the train, go to the water taps, drink water and come back to the compartments within the limited time. Therefore, I would request you to see that drinking water is made available both at the stations and on the trains.

Lastly I would again emphasise that you should resist these two temptations i.e. starting new passenger trains and taking up new projects. I have already mentioned last time that in spite of the introduction of 200 new passenger trains the passenger traffic has come down. Therefore there is relation between introduction of new passenger trains and increase of passenger traffic. Therefore you resist this temptation for the present. Improve the condition of the existing passenger trains change the coaches make them usable. That way you will be doing more service to the public rather than by increasing the number of passenger trains with inadequate amenities and bad coaches. Also you should resist the temptation of going in for new proejcts. But complete the existing projects as quickly as possible including those in Andhra which are languishing for a long time. Thank you.

श्री श्रव्छेलाल बाल्मीक (उत्तर प्रदेश) : उपसभाष्यक्ष महोदय, बड़े विस्तार के साथ रेल मंत्रालय के संबंध में विचार व्यक्त किये गये हैं।

में भी उत्तर प्रदेश की राजधानी लखनऊ की कुछ समस्याओं की ओर रेल मंत्री जी का ध्यान ग्राक्षित करना चाहता हूं।

4 P.M. कैन्टोनमेंट बोर्ड ग्रौर नगर महापालिका, लखनऊ के बीच में एक रेलवे फाटक है, जिस पर बहुत ही भीड़ रहती है। वह बहुत बडा रास्ता है श्रौर उस रास्ते पर श्राम तौर से विभिन्न गाडियां त्राती जाती रहती हैं। सदा वह गेट बन्द सा रहता है, जिससे वहां पर जनता को काफी कष्ट होता है। यदि उस रोड के ऊपर एक पूल बना दिया जाए तो आने-जाने वाले लोगों को काफी राहत मिल सकती है। इस मार्ग पर कई घटनाएं हो चुकी हैं। काफी समय से वहां की जनता की यह मांग रही है कि इस मार्ग पर कैन्टोनमेंट बोर्ड ग्रौर नगर महापालिका के जो दोनों रास्तों की जोड़ता है उस पर ग्रगर पूल बना दिया जाए तो घटनाएं भी नहीं होंगी ग्रौर ग्राम जनता को राहत भी मिल सकती है। इसी प्रकार म्रलीगंज, म्राई० टी० कालेज का एक बहत बड़ा मार्ग है, जिस पर कि बहुत बड़ा रास्ता है। वहां काफी भीड़ रहती है। ग्राने-जाने में कठिनाई होती है। उस मार्ग पर भी काफी ट्रेनें म्राती-जाती हैं जिससे मार्ग बन्द रहता है ग्रौर वहां काफी भीड़ हो जाती है जिसके फलस्वरूप दूर्घटनाएं भी ग्रक्सर हुग्रा करती हैं । इस पर भी ग्रगर एक पूल बना दिया जाए तो लोगों को कष्ट नहीं होगा ग्रौर वहां पर कोई दुर्घटना भी नहीं होगी । वैसे काफी विस्तार के साथ रेल विभाग के संबंध में विचार व्यक्त किए गए हैं। इससे पहले हमारे रेल मंब्रालय में विभिन्न स्टेशनों पर पानी पिलाने के लिए बाल्मीकी वर्ग के लोगों को रखा गया था। उनको इस दिष्ट से रखा गया था कि जो हमारे देश में छत-छात की बीमारी है, इसको समाप्त किया जा सके । हमारी लोकप्रिय सरकार ने यह वडा ग्रच्छा कदम उठाया था ग्रौर इस पर बड़ी मजबती के साथ गौर हुआ तो काफी बाल्मीकी वर्ग के लोगों को पानी पिलाने के लिए लगाया गया और कुछ स्टेशनों पर सौदा बेचने के लिए ठेलियां ग्रलाट की गई थीं। ग्रभी हाल में कुछ ऐसी शिकायतें मिली हैं कि जो लोग रखे गए तथा बाल्मीकी वर्ग के लोगों को ठेलियां दी गई. खाने-पीने का सौदा वहां पर रखने के लिए दिया गया, ग्रब उनको धीरे-धीरे हटाया जा रहा है। इस संबंध में, कई बाल्मीकी वर्ग के लोगों को, जिनको हटाया गया है, ऐसी शिकायतें प्राप्त हुई हैं । इसके ग्रलावा रेल मंत्रालय एक बहुत बड़ा विभाग है जिसमें

Bill. 1985

करीब 19 लाख पद हैं। इसमें अनसूचित जाति के लोगों का जितना ब्रारक्षण है, उसके हिसाब से इसमें लोगों की नियुक्तियां नहीं हो पाई हैं। मैं रेल मंत्री जी का ध्यान इस ग्रोर ग्राक-पित करूंगा कि अनुसूचित जाति के कोटे को ग्रपने मंत्रालय में पूरा करें ग्रौर विशेष रूप से जो हमारे यहां बाल्मीकी वर्ग के लोग हैं वे नौकरियों में बहुत कम स्नापात हैं। मुझे स्नभी हाल में दिल्ली में यह पता चला कि हमारे उत्तर प्रदेश में ग्रगर "बाल्मीकी" कह दिया जाए या लिख दिया जाए तो उसे ग्रन्सूचित जाति का प्रमाण-पत्र मिल जाता है। लेकिन दिल्ली में ऐसा मालुम हुम्रा है कि कुछ म्रधिकारी ऐसे हैं जो ग्रब बाल्मीकी लिखने के बाद भी वे उसमें अपनी ओर से "चुड़ा" लिख देते हैं और जय तक न लिखें उसे अनसूचित जाति का नहीं मानते हैं। इस बात से "बाल्मीकी" वर्ग में बड़ा ग्रसन्तोय फैला हुग्रा है कि जब ग्रन्-मुचित जाति की सूची में बाल्मीकी ग्राते हैं तो उसमें जबर्दस्ती प्रमाण-पत्न देने वाले फिर "चूड़ा" क्यों लिख देते हैं । इसी तरीके से मैं माननीय पंत्री जी का ध्यान जो सबसे निम्न क्लास है, थर्ड क्लास है, जो हमारे सैकण्ड क्लास के सबारी डिब्बे हैं इनमें ज्यादातर गरीब लोग ही चलते हैं । मैंने देखा है कि ट टायर और थी टायर में जो हमारे डिब्बे होते हैं उनमें शौचालय में भी नल होता है ग्रौर बाहर भी नल मिलता है। वहां पर जो हमारी इस तरह के डिब्बों में गरीब जनता चलती है, उसमें पीने के पानी के लिए नल बाहर नहीं होते जिससे उन्हें बहुत होता है। इसलिए जिस श्रेणी के डिब्बों में गरीब जनता ज्यादा सफर करती है, वहां प्रत्येक डिब्बे में पीने के पानी के लिए एक नल ग्रवश्य लगना च हिए। इसी तरह से लखनऊ ालीगंज जंकशन है, जो कि बहुत बड़ा जंकशन है। लेकिन उसके चारों श्रोर मार्ग बन्द है। एक मार्ग है भी जो बनाया गया वह भी बन्द पड़ा है, उसमें तमाम मिट्टी, ईंट वगैरह मौजूद है । सफाई की कोई व्यवस्था नहीं है। ग्रेगर रेलमंत्री जी इस ग्रोर ध्यान दें ग्रौर निर्देश दें तो उस स्टेशन पर ग्राने-जाने वाले लोगों को बहुत राहत मिल सकती है ।

इसी प्रकार मैं लखनऊ की बहुत बड़ी ग्राबादी की ग्रोर मंत्री जी का ध्यान दिलाना चाहता हूं कि कई प्रदेशों की राजधानियों में लोकल ट्रेनें चलती हैं। लेकिन लखनऊ, जो उत्तर प्रदेश की राजधानी है, जो एक बहुत वड़ा प्रदेश है, उसकी राजधानी में सभी तक लोकल-ट्रेन की व्यवस्था नहीं है, रेल मंत्रालय की स्रोर से लोकल ट्रेन चलाने की व्यवस्था नहीं हुई है, जबिक लखनऊ एक इतना बड़ा नगर बन गया है कि वहां पर महानगर इन्दिरा नगर बना, जो बाराबंकी डिस्ट्किट तक चला गया है ग्रौर इधर कानपुर की ग्रोर बढ़ा, तो उन्नाव तक चला गया है, उधर मलिहाबाद, हरदोई तक चला गया है। इस प्रकार लखनऊ का विस्तार हुया हैं। लेकिन ग्रभी तक लोकल ट्रेन चलाने की कोई व्यवस्था रेल मंत्रालय द्वारा नहीं की गई है। रेल मंत्री से निवेदन है कि जिस प्रकार बम्बई में लोकल ट्रेन चलती है, उसी प्रकार की व्यवस्था लखनऊ के लिए भी की जाए।

Bill, 1985

इसके साथ ही मैं मानतीय मंत्री जी का ध्यान इस स्रोर भी दिलाना चाहुंगा कि जो ग्रमसूचित जाति के लोगों की नियक्तियां की जाती हैं, तो उन लोगों को, जो नियुक्ति करते हैं यह मालूम हो जाता है कि हम बाल्मीक जाति के हैं, तो नौकरियों में हमारे लोगों को बहुत कम लिया जाता है। इसलिए माननीय मंत्री जी, जब भी कभी रेल मंत्राजय में इस तरह के रिक्त पद हों तो उसमें बाल्मीक लोगों को नौकरियों में लेने के लिए विशेष रूप से निर्देश दें ताकि बाल्मीक लोग भी उन रिक्त स्थानों में बहुत संख्या में जा सकें। पहले इस प्रकार का एक रेल मंत्रालय का निर्देश था कि जब इस तरह की नौकरियां होती थी, तो बाल्मीक लोगों की सामाजिक संस्थाएं जो होती हैं, उनको लिखकर जाता था ग्रौर वे लोग एक सूची तैयार कर रेल-विभाग को भेजते थे और उनके अनुसार नियुक्तियां की जाती थीं। अब यह प्रथा बन्द हो गई है और इस प्रकार की सूचियां ग्रब नहीं जाती हैं ग्रौर न ही कोई सूचना विभाग से ऋती है।

मैं, उपसभाव्यक्ष महोदय, आपके माव्यम से मांग करता हूं कि रेल मंत्रालय द्वारा इस प्रकार की विशेष व्यवस्था की जाए कि जो हमारे बाल्मीक वर्ग की संस्था हैं, जब भी नियु-क्तियों का ग्रवसर श्राए, तो उनको सूचना

श्री अच्छेलाल बालमीक] भेजी जाये ताकि उनके द्वारा सूची भेजी जा सके ग्रौर इस प्रकार बाल्मीक जाति के लोगों को नौकरी मिल सके।

इन्हीं शब्दों के साथ जो रेल मंत्री जी ने रेल मंत्रालय का विनियोग विधेयक रखा है. उसका मैं समर्थन करता हं।

SHRI BANSI LAL: Mr. Vice-Chairman. I am grateful to the Hon'ble Members who have participated in the debate and I value their suggestions. Many of the points raised today were also raised during the discussion general discussion of the budget. My colleague, Mr. Madhayrao Scindia, replied to many of those points. will be touching some of them now.

First of all about accidents it was mentioned by some of the Hon'ble Members that many accidents are taking place in the Railways. I agree that during the last one month accidents increased. But if you take it year-wise, then every year the number of accidents is coming down. is lot of improvement in that respect. Still, we are trying to avoid them and reduce their number.

Mention was made by Shrimati Kanak Mukherjee that the Railways are unable to carry the coal. We are carrying the coal. It is not the case that the Railways are not. Sometimes it so happens that we are not able to supply wagons as desired by them. It may be a little less than what they require. But you cannot sav wagons are not supplied and coal is not carried by the Railways.

It was also mentioned bу some Hon'ble Members that last year more wagons were purchased and this year it is less. It is right that we are purchasing less wagons next year. It is because the amount given by the Planning Commission is small. So, keeping in view the allocation of funds. are purchasing less number of wagons than in the current year.

Then, Sir, some of the Honourable Members have also raised the question of casual labour. Every year we are regularising casual labour. about 20,000 to 23,000 per year, and whenever there are vacancies, we regularise the casual labourers

Then, Sir, Shrimati Mukherjee also raised the question about my letter to the Chief Minister of West Bengal, I had explained to him what the difficulties are. But he tried to political use of that letter. It irresponsible on the part of the West Bengal Chief Minister. But, with regard to the projects of West Bengal, whenever anybody asked me, I told him that whatever project is cleared by the Planning Commission, we would complete that. She mentioned about the Tamluk-Digha project. It has not been cleared by the Planning Commission so far. She also mentioned about a bypass at Siliguri, Sir, that bypass is to be constructed in lieu of a levelcrossing. Whenever any alternative is provided for a railway level-crossing, 50 per cent of the amount is borne by the State Government. But the West Bengal Government has not yet given that 50 per cent of the amount. The moment they give us that 50 per cent, we will go ahead with the project. With regard to the other projects of West Bengal, whenever they are cleared by the Planning Commission, will implement them.

Then, Sir, an honourable Member said that Karnataka is being ignored. It is not the case. We have not ignored any State and we have not discriminnated against any State.

Then, Sir, something has been said about electrification and some Member said that the performance is poor. Sir. during Sixth Five Year Plan, we could not reach the target fixed for electrification. We coud do only 1600 kms. of electrification. But, during the 7th Plan, I think we will achieve targets.

Sir, I am grateful to the honourable Members because all were unanimous in saying that the Planning Commission should allot more funds to the Railways.

Sir, Shri Sahu said that there should be improvement in the working of the Railways. I am in agreement with him that there is scope for improvement in the working of the Railways and we are doing our best to improve the working of the system.

Then, Sir, some of the honourable Members mentioned about track renewal. I agree that 20,000 kms. of the track is in need of replacement and we hope that during the Seventh Plan period, we would be able to achieve it.

Then, Sir the question of punctuality was also raised. Sir, we have a Cell in the Railway Board itself and Madhayrao my colleague, Shri Scindia, himself supervises the punctuality of the trains. After every four hours, there is a report as to which train was late and which train was in right time and if a train was late. for what reasons it was late. question of punctuality is being look-I think the percentage of punctuality of the trains will creasing day by day.

Then, a mention was made about the amenities to the pasengers. Amenities to the passengers, I agree, are not to the extent to which they should be. But we are trying our level best to improve the amenities. Just now, Sir, Mr. Upendra mentioned drinking water in the trains. So, the case for drinking water in the running trains we will consider for the summer season. There are numerous complaints about the quality of food. agree that the quality of food on some of the trains is not good. We are looking into that also. Shri Hukmdeo Narayan Yaday mentioned about some accommodation for passengers on the Railways. My colleague Mr. Madhavrao Scindia is looking after a project

through which we will be constructing 'yatri niwas' on some of the railway stations.

A question was raised regarding unauthorised occupation of land of the Railways. I agree, Sir, that at many places many people have occupied the land of the Railways without the permission of the Railways. We are looking into all these cases and we are getting all such lands vacate. About the particular case which he mentioned I will look into it.

Some of the hon. Members mentioned about corruption in the Railway Service Commission. I have heard it for the first time today, Sir, that there is corruption in the Railway Service Commission. But if there is any such thing, the hon. Member should bring some particular case so that I can look into it. Otherwise also I will try to look into it.

A case was mentioned about the Tatas, about some wagons or something. I will look into that also.

Shri Kalpnath Rai mentioned about Bhatni-Banaras conversion and he mentioned that a sum of only Rs. 1½ crores has been provided. Sir, we have not got the money. He has himself stated in his speech that the Railway Ministry has been given a very small amount by the Planning Commission. So he has replied to the question himself.

Then, some of the hon. Members have mentioned about thefts and pilferages. I do agree that pilferage is there and sometimes it is in connivance with the railway staff or the Railway Protection Force. We are looking into it and we are tightening up the measures and we are tightening up the staff and the Railway Protection Force also.

Almost every Member has said that the on-going projects should be completed first. There are no two opinions about it. All the on-going projects will be completed. Only then we [Shri Bansi Lal]

will take up new projects, and even in on-going projects we are giving priority to those projects which are at an advanced stage of completion. is why for some of the on-going projects less amount has been allocated this year.

Use of steam engines was also mentioned. Sir, we are not fond of using steam engines. We want to do away with them. But the constraints of Because of funds stand in our way. the paucity of funds we are unable to replace them by diesel engines or locomotives. Gradually we electric are doing it.

Theft of coal in Mughalsarai was mentioned. Mughalsarai has earned pilferage takes a name. All round place there. We will look into it and we will try to see that coal is not stolen in the Mughalsarai yard.

Shri Ram Naresh Khushawaha mentioned about second-class passengers. He said that passengers travelling up to 200 kms, should be given exemption from the 10 per cent surcharge. Sir, we have given exemption to passengers up to 50 kms. And through you, Sir, I want to let this august House know that more than 50 per cent of the passengers travel less than 50 kms. or up to 50 kms. only. we have given this concession to the majority of the passengers travelling in trains.

I am in agreement with my friend in the Opposition benches, Shri Upendra, that we should not try to see that every metre gauge line should be converted into broad gauge. It is not o good policy. Nor can we do it in a day. We should try to consolidate the existing metre-gauge lines. should try to bring efficiency in them and we should use them properly. He mentioned about some separate zone for metre-gauge. It is not possible to have a separate, zone for metre-gauge. About land utilisation, he mentioned

that the railway land should be utilised properly. Mr. Scindia is having meetings these days. He is looking into this aspect of proper land utilisation. I am quite sure that he will come to some conclusion in the next few days. Shri Upendra also mentioned about captive power plants. Sir, it is not possible. Our business is not to run the power plants. Our business is to run the railways. Shri Balmik said that the percentage of Scheduled Castes and Scheduled Tribes is not up to the mark. I agree with him It is not upto the mark. We are trying our level best to recruit the Scheduled Castes and Scheduled Tribes people up to the percentage and quota earmarked for them. With words, I thank you.

THE VICE-CHAIRMAN (SHR1 PAWAN KUMAR BANSAL): First, 1 shall put the Resolution to vote:

The question is.

That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to the nomination by the Chairman of six members from the Rajya Sabha to the Parliamentary Committee to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with Railway Finance vis-a-vis the Generala Finance and make recommendations thereon."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): now put the motion for consideration of the Appropriation (Railways) No. 3 Bill, 1985, to vote.

The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services

of the financial year 1985-86 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): We shall now take up clause-by-clause consideration of the Bill.

Clasuses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI BANSI LAL: Sir, I beg to move:

"That the Bill by returned."

The question was proposed.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Sir, I have to speak for a minute. Whatever else may go to the "credit" of Shri Abdul Ghani Khan Chaudhry, his learned predecessor, one thing definitely goes to his credit (without inverted commas) and it is that we used to get replies to our points. Of course, it is not possible for the Railway Minister to reply to all the points that have been raised by the hon. Members in this House. What we used to get was a letter from the Railway Minister saying that points had  $th_e$ been examine<sub>d</sub> by the Railway Ministry...

SHRI BANSI LAL: We will examine them and reply.

SHRI GHULAM RASOOL MATTO: I do not want to bother the Railway Minister. However, I would say that five members have spoken from Jammu and Kashmir both in this House and the other House about the railway line from Udhampur to Srinagar, but we have not received any reaction. I would request him that following his predecessor's thinking, he should reply to our queries.

SHRI M. KALYANASUNDARAM (Tamil Nadu): Sir, I am very sorry I

could not be present at the time when you called my name. It was unavoidable. But I would only invite the attention of the Railway Minister to an urgent problem connected with commuters. The season ticket-holders have to pay more—anything between 25 per cent and 30 per cent. And the issue of monthly season ticket is not only in the interest of the commuters but also in the interest of the administration. ĭ would even gest that some incentives may be given for quarterly and even half-yearly season tickets and by this the administrative cost will come down in the issue of seaon tickets. (Interruption). Some concession may be given. Some telescopic rate must be introduced.

There is another thing. There is an advertisement by the Southern Railway administration that each commuter should possess an identity card. And for that purpose, he must pay extra money. And he must also produce two passport size photographs. The commuters are very much agitated about it. Is it the method? Even now there is only one ticket collector at each gate. When the commuters are rushing out, he cannot check. Even if you have this identity card, where is the staff to check everything? This is meaningless and self-defeating also. I would request the Railway Minister to instruct the Southern Railway administration to drop this unreason able proposal.

SHRI BANSI LAL: We have already given instructions. For the time being the photographs will not be required.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): The question is:

"That the Bill be returned."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): I shall now take up the motion for conside-

[Shri Pawan Kumar Bansal] ration of the Appropriation (Railways) No. 4 Bill. 1985.

The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Ingia for the services of the financial year 1984-85 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): I shall now take up clause by clause considederation of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula, and the Title were added to the Bill.

SHRI BANSI LAL: Sir, I beg to move:

'That the Bill be returned."

The question was put and the motion was adopted.

#### I. THE APPROPRIATION (VOTE ON ACCOUNT) BILL, 1985

APPROPRIATION (NO. 3) IL THE BILL, 1985

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA-NARDHAN POOJARI): Sir, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1985-86, as passed by the Lok Sabha, be taken into consideration."

Sir, the House had a general discussion on the Budget 1985-86. Appropriation (Vote on Account) Bill, 1985 seeks two months' supply to enable the Government to carry on pending detailed consideration. passing of the Demands for Grants for the full year, and the connected Appropriation Bill. The total amount provided in the Bill is Rs. 37,338.27 crores of which Rs. 29,688.32 crores is charged on the Consolidated Fund of India, and the balance of Rs. 7.649.95 crores has been voted by the Lok Sabha. Necessary details of the Vote on Account are given in the Pamphlet already circulated to the Hon, Mem-

Sir, I commend the Bill for the consideration of the House. Sir, I also beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the Services of the financial year 1984-85, as passed by the Lok Sabha, be taken into consideration."

The Bill arises out of the supplementary appropriations charged on the Consolidated Fund of India and payments voted by the Lok Sabha on 25th March. 1985. These involve gross additional expenditure of Rs. 3.756.46 crores besides a national provision of Rs. 5,000 crores as required to cover adjustment in accounts connected with the discharge of the treasury bills. The additional requirement of Rs. 3,756.46 crores comprises 932.11 crores for transfers to State Governments, Rs. 1,287.78 crores for release to public sector enterprises, Rs. 107.32 crores for Union territory Governments and administrations Rs. 1,429.25 crores for other expenditure. The details of the supplementary demands are available in the documents laid on the Table of House on the 14th March, 1985.

Sir, I move.

The question was proposed.

DR. RAMENDRA KUMAR PODDAR (West Bengal): Mr. Vice-Chairman, Sir, I thank you very much for giving